

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                    | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                                                     |
|----|---------------------------------------|---------------------------------------------------------|-----------------------------|-----------------------------------------------------------------------------------------|
| 1  | D-BLAPL/20101/2026<br>BLAPL/6874/2026 | SANTOSH DAS<br>VS<br>STATE OF ODISHA                    | JYOTIRMAYA SAHOO<br>VS      | GOLANTHARA (BERHAMPUR) /595 /202<br>DISTRICT & SESSIONS JUDGE,BERHAM<br>ST/0000448/2024 |
| 2  | D-BLAPL/19975/2026<br>BLAPL/6875/2026 | SANTOSH KUMAR NAYAK<br>VS<br>STATE OF ODISHA            | PRASHANTA KUMAR NAYAK<br>VS | BHADRAK RURAL /27 /2026<br>S.D.J.M.,BHADRAK(Bhadrak )<br>GR/0000093/2026                |
| 3  | D-BLAPL/19880/2026<br>BLAPL/6876/2026 | DEBUJIT MAITY @ DEBAJIT @ DEBU<br>VS<br>STATE OF ODISHA | KULDEEP MOHANTY<br>VS       | BALASORE SADAR /51 /2025<br>AD-HOC A.D.J.(FTSC),BALASORE(Bales<br>ST/0000166/2025       |
| 4  | D-BLAPL/19887/2026<br>BLAPL/6877/2026 | KRUTINANDAN SWAIN<br>VS<br>STATE OF ODISHA              | JUGALA KISHORE PANDA<br>VS  | PURUNAKATAK /88 /2026<br>CIVIL JUDGE (JD) CUM JMFC, HARABH<br>CT/0000136/2026           |
| 5  | D-BLAPL/19889/2026<br>BLAPL/6878/2026 | PRADYUMNA @ PRADIMNA PANDE<br>VS<br>STATE OF ODISHA     | JUGALA KISHORE PANDA<br>VS  | PURUNAKATAK /88 /2026<br>CIVIL JUDGE (JD) CUM JMFC, HARABH<br>CT/0000136/2026           |
| 6  | D-BLAPL/19891/2026<br>BLAPL/6879/2026 | DEEPAK @ DIPAK PRADHAN<br>VS<br>STATE OF ODISHA         | SUSANTA KUMAR BARAL<br>VS   | CHHENDIPADA /291 /2026<br>SPECIAL JUDGE,ANGUL(Anugul )<br>Spl/0000033/2026              |
| 7  | D-BLAPL/19892/2026<br>BLAPL/6880/2026 | GHUMDU SETHI<br>VS<br>STATE OF ODISHA                   | AMITAV TRIPATHY<br>VS       | / /0<br>SPECIAL JUDGE,BALANGIR(Balangir)<br>2(A)CC/0000028/2025                         |
| 8  | D-BLAPL/19897/2026<br>BLAPL/6881/2026 | CHHAYAKANTA GANIT<br>VS<br>STATE OF ODISHA              | GOKULANANDA PARIDA<br>VS    | BARPALLI /182 /2025<br>DIST.AND SESSIONS JUDGE,BARGARH<br>CT/0000147/2025               |
| 9  | D-BLAPL/19910/2026<br>BLAPL/6882/2026 | SABUJA KUMAR SAHOO<br>VS<br>STATE OF ODISHA             | SAMARESH PATTNAIK<br>VS     | JAGATSINGPUR /433 /2026<br>S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu<br>GR/0000907/2026      |
| 10 | D-BLAPL/19915/2026<br>BLAPL/6883/2026 | CHHOTE SOURA @ CHAITU SAURA<br>VS<br>STATE OF ODISHA    | BIJAYA KUMAR RAGADA<br>VS   | LAKHANPUR /5 /2022<br>J.M.F.C.LAKHANPUR(Jharsuguda )<br>CT/0000037/2022                 |
| 11 | D-BLAPL/14204/2026<br>BLAPL/6884/2026 | RAHAT KHAN<br>VS<br>STATE OF ODISHA                     | KHUSBU PANIGRAHI<br>VS      | BASTA /120 /2026<br>SPECIAL JUDGE (POCSO), BALASORE(E<br>Spl/0000064/2026               |

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|----|---------------------------------------|--------------------------------------------------|---------------------------------|---------------------------------------------------------------------------------------|
| 12 | D-BLAPL/18608/2026<br>BLAPL/6885/2026 | PRADEEP @ PRADIP BEHERA<br>VS<br>STATE OF ODISHA | SANJIB KUMAR BHANJADEO<br>VS    | BOUDH /290 /2015<br>SPECIAL JUDGE,BAUDH(Baudh )<br>Spl/0000026/2017                   |
| 13 | D-BLAPL/18821/2026<br>BLAPL/6886/2026 | SURAJ BHAGAT<br>VS<br>STATE OF ODISHA            | BIBHUTI BHUSAN SWAIN<br>VS      | TALCHER TOWN /213 /2026<br>SPECIAL JUDGE,TALCHER(Anugul )<br>Spl/0000006/2026         |
| 14 | D-BLAPL/17626/2026<br>BLAPL/6887/2026 | NURESHA KHATOON @ MADHU<br>VS<br>STATE OF ODISHA | SASWATA PATNAIK<br>VS           | PLANTSITE /100 /2023<br>SPECIAL JUDGE,ROURKELA(Sundargarh)<br>Spl/0000004/2023        |
| 15 | D-BLAPL/19181/2026<br>BLAPL/6888/2026 | HAREKRUSHNA HEMBRAM<br>VS<br>STATE OF ODISHA     | BHABANI SHANKAR DASPARIDA<br>VS | UDALA /80 /2026<br>A.D.J.,UDALA(Mayurbhanj)<br>ST/0000018/2026                        |
| 16 | D-BLAPL/19978/2026<br>BLAPL/6889/2026 | DEBASHISH MISHRA<br>VS<br>STATE OF ODISHA        | UMA SHANKAR PATEL<br>VS         | SUNDARGARH TOWN /225 /2026<br>S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH<br>GR/0001014/2026 |
| 17 | D-BLAPL/18716/2026<br>BLAPL/6890/2026 | SIMANCHAL PARIDA<br>VS<br>STATE OF ODISHA        | SWAGATIKA PANDA<br>VS           | / /0<br>A.D.J. CUM SPECIAL JUDGE,BERHAMPUR<br>Spl/0000052/2026                        |
| 18 | D-BLAPL/19447/2026<br>BLAPL/6891/2026 | HAREKRUSHNA OJHA<br>VS<br>STATE OF ODISHA        | PURNA CHANDRA MOHARANA<br>VS    | RAMACHANDRAPUR /130 /2026<br>SPECIAL JUDGE,ANANDAPUR(Kendujhar)<br>Spl/0000015/2026   |
| 19 | D-BLAPL/19029/2026<br>BLAPL/6892/2026 | MANORANJAN MISHRA<br>VS<br>STATE OF ODISHA       | CHANDRAMANI DASH<br>VS          | CHHEND /57 /2026<br>S.D.J.M.(P),ROURKELA(Sundargarh)<br>GR/0000584/2026               |
| 20 | D-BLAPL/19095/2026<br>BLAPL/6893/2026 | LIPU @ SUSANTA SAHOO<br>VS<br>STATE OF ODISHA    | BIBHUTI RANJAN MOHANTY<br>VS    | MAHANGA /86 /2025<br>A.D.J.,SALIPUR(Cuttack)<br>ST/0000058/2025                       |
| 21 | D-BLAPL/19551/2026<br>BLAPL/6894/2026 | SEKH ANWAR HUSSEN<br>VS<br>STATE OF ODISHA       | RABI NARAYAN MOHANTY<br>VS      | ANGUL TOWN /1182 /2025<br>S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)<br>GR/0002729/2025  |
| 22 | D-BLAPL/19118/2026<br>BLAPL/6895/2026 | RAJA PATRA<br>VS<br>STATE OF ODISHA              | LAMBODOR ACHARI<br>VS           | BUGUDA /806 /2025<br>A.D.J.,BHANJANAGAR(Ganjam)<br>ST/0000118/2026                    |
| 23 | D-BLAPL/19732/2026                    | AMAN PAL                                         | SUCHIT KUMAR NAYAK              | ADVA /45 /2026                                                                        |

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## CASES REGISTERED REPORT AS ON :07/07/2026

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|----|---------------------------------------|--------------------------------------------------------|---------------------------------|----------------------------------------------------------------------------------------------------|
|    | BLAPL/6896/2026                       | VS<br>STATE OF ODISHA                                  | VS                              | SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)                                                              |
| 24 | D-BLAPL/20017/2026<br>BLAPL/6897/2026 | ANUBHAB BEHERA<br>VS<br>STATE OF ODISHA                | SURESH KUMAR JENA<br>VS         | Spl/0000019/2026<br>BARIPADA TOWN /343 /2026<br>S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayur)          |
| 25 | D-BLAPL/19377/2026<br>BLAPL/6898/2026 | SIPUN @ DURGA PRASAD KHATUA<br>VS<br>STATE OF ODISHA   | ASIT KUMAR JENA<br>VS           | CT/0000610/2026<br>BALICHANDRAPUR /116 /2026<br>J.M.F.C.,CHANDIKHOLE(Jajapur )                     |
| 26 | D-BLAPL/19395/2026<br>BLAPL/6899/2026 | KURESA BIBI<br>VS<br>STATE OF ODISHA                   | AKSHYA KUMAR SAHOO<br>VS        | CT/0000569/2026<br>CHHENDIPADA /291 /2026<br>SPECIAL JUDGE,ANGUL(Anugul )                          |
| 27 | D-BLAPL/20023/2026<br>BLAPL/6900/2026 | AKASH @ BADAL MUKHI<br>VS<br>STATE OF ODISHA           | SURESH KUMAR JENA<br>VS         | Spl/0000033/2026<br>BARIPADA TOWN /356 /2026<br>S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayur)          |
| 28 | D-BLAPL/19430/2026<br>BLAPL/6901/2026 | SATYA MAJHI<br>VS<br>STATE OF ODISHA                   | BHARAT BHUSAN ROUTRAY<br>VS     | CT/0000627/2026<br>BARPALLI /138 /2026<br>SPECIAL JUDGE (POCSO), BARGARH(Bargarh)                  |
| 29 | D-BLAPL/19517/2026<br>BLAPL/6902/2026 | MD. RAHIL @ RAHIL MENON<br>VS<br>STATE OF ODISHA       | DHIRENDRA KUMAR MOHAPATRA<br>VS | Spl/0000014/2026<br>SUNDARGARH TOWN /199 /2026<br>S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) |
| 30 | D-BLAPL/19851/2026<br>BLAPL/6903/2026 | RAKESH KUMAR NAIK<br>VS<br>STATE OF ODISHA             | AMITAV TRIPATHY<br>VS           | GR/0000852/2026<br>PADAMPUR /108 /2026<br>S.D.J.M.,PADAMPUR(Bargarh )                              |
| 31 | D-BLAPL/20025/2026<br>BLAPL/6904/2026 | AMAN KUMAR DIGAL @ AMAN DIGAL<br>VS<br>STATE OF ODISHA | JUGALA KISHORE PANDA<br>VS      | GR/0000496/2026<br>BIRIDI PS /311 /2025<br>SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur)              |
| 32 | D-BLAPL/19855/2026<br>BLAPL/6905/2026 | AJIT NIAL<br>VS<br>STATE OF ODISHA                     | KULDEEP MOHANTY<br>VS           | Spl/0000389/2025<br>AMBABHONA /79 /2026<br>SPECIAL JUDGE,BARGARH(Bargarh )                         |
| 33 | D-BLAPL/19577/2026<br>BLAPL/6906/2026 | MANIKA BAGHASINGH<br>VS<br>STATE OF ODISHA             | SOUBHAGYA KUMAR DASH<br>VS      | Spl/0000036/2026<br>GARHANDHA /20 /2025<br>DISTRICT AND SESSIONS JUDGE,GAJAPATI                    |
| 34 | D-BLAPL/19583/2026<br>BLAPL/6907/2026 | MD. LADEN @ LADEN KHAN<br>VS                           | KARUNAKAR GAYA<br>VS            | ST/0000047/2025<br>JODA /112 /2026<br>SPECIAL JUDGE (POCSO), KENDUJHAR                             |

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|----|---------------------------------------|--------------------------------------------------------------|---------------------------------|-----------------------------------------------------------------------------------------|
| 35 | D-BLAPL/20053/2026<br>BLAPL/6908/2026 | STATE OF ODISHA<br>MANASH TADINGI<br>VS                      | DR. SIMANCHALLA RANJIT<br>VS    | Spl/0000016/2026<br>SESHKHAL /75 /2025<br>A.D.J.,RAYAGADA(Rayagada )<br>CT/0000067/2025 |
| 36 | D-BLAPL/20060/2026<br>BLAPL/6909/2026 | STATE OF ODISHA<br>ABHISHEK RAJ<br>VS                        | BHARATI DASH<br>VS              | PURI GRPS /17 /2026<br>SPECIAL JUDGE, PURI(Puri)<br>TR/0000050/2026                     |
| 37 | D-BLAPL/20061/2026<br>BLAPL/6910/2026 | STATE OF ODISHA<br>SURESH BEHERA @ BALIA<br>VS               | DEEPAK KUMAR DAS<br>VS          | / /0<br>SPECIAL JUDGE, NIMAPARA(Puri)<br>TR/0000025/2026                                |
| 38 | D-BLAPL/20150/2026<br>BLAPL/6911/2026 | STATE OF ODISHA<br>SOUMYA RANJAN PRADHAN<br>VS               | SUSHANTA KUMAR PRADHAN<br>VS    | CYBER CRIME AND ECONOMIC OFFEN<br>S.D.J.M.,BHUBANESWAR(Khordha )<br>CT/0002443/2025     |
| 39 | D-BLAPL/19883/2026<br>BLAPL/6912/2026 | STATE OF ODISHA<br>SUBODHA KANHAR<br>VS                      | AMULYA RATNA PANDA<br>VS        | GOCHHAPADA /99 /2026<br>SPECIAL JUDGE, PHULBANI(Kandhamal)<br>Spl/0000116/2026          |
| 40 | D-BLAPL/20037/2026<br>BLAPL/6913/2026 | STATE OF ODISHA<br>LACHAMAN MAJHI<br>VS                      | UMAKANTA BARIK<br>VS            | JHARIGAM /31 /2026<br>A.D.J.,UMERKOTE(Nabarangapur )<br>CT/0000030/2026                 |
| 41 | D-BLAPL/19748/2026<br>BLAPL/6914/2026 | STATE OF ODISHA<br>DURYODHAN BEHERA<br>VS                    | BIBHUTI BHUSAN SWAIN<br>VS      | COLLIERY /213 /2026<br>J.M.F.C,TALCHER(Anugul )<br>GR/0000574/2026                      |
| 42 | D-BLAPL/20050/2026<br>BLAPL/6915/2026 | STATE OF ODISHA<br>RUPAN MANDAL<br>VS                        | BASANTA KUMAR DAS<br>VS         | R.UDAYAGIRI /16 /2006<br>A.D.J.,PARALAKHEMUNDI(Gajapati )<br>ST/0000010/2024            |
| 43 | D-BLAPL/19777/2026<br>BLAPL/6916/2026 | STATE OF ODISHA<br>DEEPAK KUMAR MANDAL @ DEEPAK MANDAL<br>VS | BHABANI SHANKAR DASPARIDA<br>VS | NAIKANI-DIHI /157 /2025<br>A.D.J.,BHADRAK(Bhadrak )<br>ST/0000197/2025                  |
| 44 | D-BLAPL/19833/2026<br>BLAPL/6917/2026 | STATE OF ODISHA<br>SUNIL KUMAR KULLU<br>VS                   | KANANBALA ROY CHOUDHURY<br>VS   | SECTOR-19 /38 /2023<br>2ND A.D.J.,ROURKELA(Sundargarh)<br>ST/0000178/2023               |
| 45 | D-BLAPL/20001/2026<br>BLAPL/6918/2026 | STATE OF ODISHA<br>CHAKRA @ CHAKRADHAR SAHOO<br>VS           | RAKESH BEHERA<br>VS             | KAMAKHYANAGAR /647 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY<br>GR/0001255/2025       |

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|----|---------------------------------------|----------------------------------------------------------------------|------------------------------|------------------------------------------------------------------------------------|
| 46 | D-BLAPL/19834/2026<br>BLAPL/6919/2026 | SAROJ KUMAR BEHERA @ SAROJ BEHERA<br>VS<br>STATE OF ODISHA           | JAJATI KESHARI KHUNTIA<br>VS | REMUNA /23 /2026<br>SPECIAL JUDGE (POCSO), BALASORE(PO)<br>Spl/0000030/2026        |
| 47 | D-BLAPL/19838/2026<br>BLAPL/6920/2026 | RAHUL ROUT<br>VS<br>STATE OF ODISHA                                  | SANJIB KUMAR BHANJADEO<br>VS | / /0<br>SPECIAL JUDGE,KHALLIKOTE(Ganjam)<br>2(A)CC/0000009/2026                    |
| 48 | D-BLAPL/18781/2026<br>BLAPL/6921/2026 | JOSEPH JAGARANGA<br>VS<br>STATE OF ODISHA                            | SANTOSH KUMAR DASH<br>VS     | CHANDRAPUR /54 /2025<br>A.D.J.,CUM SPECIAL JUDGE,BISSAMKOT<br>TR/0000009/2025      |
| 49 | D-BLAPL/19853/2026<br>BLAPL/6922/2026 | SWAPNIL DESHMUKH @ SWAPNIL SANTOSH DESHMUKH<br>VS<br>STATE OF ODISHA | SK. ZAFARULLA<br>VS          | KAKIRIGUMMA /38 /2026<br>SPECIAL JUDGE,KORAPUT(Koraput)<br>TR/0000063/2026         |
| 50 | D-BLAPL/19846/2026<br>BLAPL/6923/2026 | SANGEETA BARIK<br>VS<br>STATE OF ODISHA                              | AMLAN SHAKTI PAUL<br>VS      | KHANDAGIRI P.S. /421 /2025<br>J.M.F.C.(V),BHUBANESWAR(Khordha )<br>CT/0001064/2025 |
| 51 | D-BLAPL/19876/2026<br>BLAPL/6924/2026 | ARUN PRADHAN<br>VS<br>STATE OF ODISHA                                | RITURANJAN CHHOTARAY<br>VS   | JHARBANDH /65 /2026<br>A.D.J.,PADAMPUR(Bargarh )<br>Spl/0000020/2026               |
| 52 | D-BLAPL/19854/2026<br>BLAPL/6925/2026 | SURAJ UTTAM CHAVAN @ SURAJ CHAVAN<br>VS<br>STATE OF ODISHA           | SK. ZAFARULLA<br>VS          | KAKIRIGUMMA /38 /2026<br>SPECIAL JUDGE,KORAPUT(Koraput)<br>TR/0000063/2026         |
| 53 | D-BLAPL/17714/2026<br>BLAPL/6926/2026 | BIKASH SAMAL<br>VS<br>STATE OF ODISHA                                | DEBASNAN DAS<br>VS           | JALESWAR /383 /2025<br>SPECIAL JUDGE (POCSO), BALASORE(PO)<br>Spl/0000262/2025     |
| 54 | D-BLAPL/18995/2026<br>BLAPL/6927/2026 | CHINTU @ ASHISH DAS<br>VS<br>STATE OF ODISHA                         | JYOTIRMAYA SAHOO<br>VS       | KHURDA MODEL /284 /2026<br>S.D.J.M.,KHURDA(Khordha )<br>GR/0000632/2026            |
| 55 | D-BLAPL/19575/2026<br>BLAPL/6928/2026 | LANKESWAR DIGAL<br>VS<br>STATE OF ODISHA                             | KULDEEP MOHANTY<br>VS        | / /<br>A.D.J.,NAYAGARH(Nayagarh )<br>TR/0000070/2026                               |
| 56 | D-BLAPL/19856/2026<br>BLAPL/6929/2026 | ANANT PANCHAL @ ANAND PANCHAL<br>VS<br>STATE OF ODISHA               | SK. ZAFARULLA<br>VS          | KAKIRIGUMMA /38 /2026<br>SPECIAL JUDGE,KORAPUT(Koraput)<br>TR/0000063/2026         |
| 57 | D-BLAPL/19739/2026                    | RAJANI KANTA PATTANAYAK                                              | ASHWINI KUMAR DAS            | / /0                                                                               |

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|----|---------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------------------------------------------------------|
|    | BLAPL/6930/2026                       | VS<br>DIRECTORATE OF ENFORCEMENT GOVT. OF INDIA, UNION OF INDIA                                                                                                | VS                             | SPECIAL JUDGE (CBI-I -CUM-PMLA),BH<br>CRLMC(PMLA)/0000016/2023                      |
| 58 | D-BLAPL/20014/2026<br>BLAPL/6931/2026 | ANUBHAB BEHERA<br>VS<br>STATE OF ODISHA                                                                                                                        | SURESH KUMAR JENA<br>VS        | BARIPADA TOWN /356 /2026<br>S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M<br>CT/0000627/2026 |
| 59 | D-CMAPL/29602/2026<br>CMAPL/91/2026   | MANAS KUMAR LENKA<br>VS<br>AUTHORIZED OFFICER, JANA SMALL FINANCE BANK LTD, BALASORE BRANCH                                                                    | ADV.<br>VS                     | //<br>()<br>//                                                                      |
| 60 | D-CMAPL/19750/2026<br>CMAPL/92/2026   | TRIBENI NAYAK<br>VS<br>STATE OF ODISHA                                                                                                                         | SUNIL KUMAR PANDA<br>VS        | //<br>()<br>//                                                                      |
| 61 | D-CMP/29346/2026<br>CMP/1093/2026     | SANJIBAN @ SANJAYA SWAIN<br>VS<br>NIRANJAN SWAIN                                                                                                               | GOPAL KRISHNA NAYAK<br>VS      | //<br>CIVIL JUDGE (SD),BHANJANAGAR(Ganj<br>CS/0000097/2024                          |
| 62 | D-CMP/24446/2026<br>CMP/1094/2026     | HARIHAR BARAD<br>VS<br>STATE OF ODISHA                                                                                                                         | KRUPASINDHU SAHOO<br>VS        | //<br>Civil Judge Junior Division cum JMFC Cour<br>CS/0000007/2025                  |
| 63 | D-CMP/29891/2026<br>CMP/1095/2026     | COMMISSIONER CUM SECRETARY OF WATER RESOURCES DEPT., BHUBANESWARSWAYAMBHU MISHRA,A.S.C<br>VS<br>M/S JAGANNATH CHOUDHURY                                        | VS                             | //<br>DISTRICT & SESIONS JUDGE,BARIPADA<br>EC/0000032/2019                          |
| 64 | D-CMP/27978/2026<br>CMP/1096/2026     | SADASIBA MOHAPATRA<br>VS<br>RAMACHANDRA MOHAPATRA                                                                                                              | SUBHRANSU BHUSAN MOHANTY<br>VS | //<br>CIVIL JUDGE (S.D), PIPILI(Puri)<br>CS/0000024/2025                            |
| 65 | D-CMP/29890/2026<br>CMP/1097/2026     | THE COMMISSIONER CUM SECRETARY TO GOVERNMENT, WATER RESOURCES DEPT.,BHUBANESWAR<br>VS<br>M/S. JAGANNATH CHOUDHURY,SPECIAL (SUPER) CLASS CONTRACTOR,BHUBANESWAR | VS<br>VS                       | //<br>DISTRICT & SESIONS JUDGE,BARIPADA<br>EC/0000031/2019                          |
| 66 | D-CMP/29025/2026<br>CMP/1098/2026     | ISRAFIL MOHAMMAD<br>VS<br>SAHID MAHAMMAD                                                                                                                       | KARUNAKAR GAYA<br>VS           | //<br>CIVIL JUDGE (SD),JAGATSINGHPUR(Jag<br>CS/0000349/2019                         |
| 67 | D-CMP/29397/2026<br>CMP/1099/2026     | KUNI SAHU<br>VS<br>DWARAKAPATI SAHU                                                                                                                            | RAMESH CHANDRA PRADHAN<br>VS   | //<br>DISTRICT & SESSIONS JUDGE,BERHAM<br>RFA/0000007/2020                          |
| 68 | D-CMP/29801/2026<br>CMP/1100/2026     | SURENDRA KUMAR TRIPATHY<br>VS                                                                                                                                  | BHASKAR CHANDRA PANDA<br>VS    | //<br>CIVIL JUDGE (SD),ASKA(Ganjam)                                                 |

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|----|---------------------------------------|--------------------------------------------------------------------------------------------------------------------|---------------------------|-----------------------------------------------------------------------------|
| 69 | D-CMP/29597/2026<br>CMP/1101/2026     | SANTOSH KUMAR TRIPATHY<br>AJAY KUMAR CHOUDHURY<br>VS<br>SASHI SHARMA                                               | MANASH RANJAN BAUG<br>VS  | CS/0000014/2021<br>//<br>CIVIL JUDGE (SD),BHUBANESWAR(Kh<br>CS/0000428/2003 |
| 70 | D-CMP/29554/2026<br>CMP/1102/2026     | SARADA PRASAD CHOUDHURY<br>VS<br>RABINDRA NATH CHOUDHURY                                                           | DEBASIS TRIPATHY<br>VS    | //<br>CIVIL JUDGE (SD),KUJANG(Jagatsinghap<br>CS/0000259/2018               |
| 71 | D-CMP/29914/2026<br>CMP/1103/2026     | HABAL MOHANTA@HAVAL<br>VS<br>JOGENDRA NATH @ MUNSI MOHANTA                                                         | JAGANNATH BHUYAN<br>VS    | //<br>2ND ADDL. CIVIL JUDGE (SD) BARIPAD<br>CS/0000998/2023                 |
| 72 | D-CONTC/24306/2026<br>CONTC/3760/2026 | PADAN NAIK<br>VS<br>MD. ABDAAL AKHTAR. IAS                                                                         | ADV.<br>VS                | //<br>0<br>//                                                               |
| 73 | D-CONTC/24333/2026<br>CONTC/3761/2026 | MOHINI MOHAPATRA<br>VS<br>HITANSHU SHEKHAR SAMAL, BLOCK DEVELOPMENT OFFICER, OFFICE OF THE PANCHAYAT SAMITI,JAJPUR | ADV.<br>VS                | //<br>0<br>//                                                               |
| 74 | D-CONTC/25239/2026<br>CONTC/3762/2026 | DINABANDHU HALWA<br>VS<br>DR.N.TRIRUMALA NAIK, IAS                                                                 | ADV.<br>VS                | //<br>0<br>//                                                               |
| 75 | D-CONTC/25426/2026<br>CONTC/3763/2026 | SATYABRAT DEHURY<br>VS<br>GOURAHARI BEHERA, I.A.S                                                                  | PRASANTA KUMAR DAS<br>VS  | //<br>0<br>//                                                               |
| 76 | D-CONTC/25690/2026<br>CONTC/3764/2026 | SHASANKA MOHANTY<br>VS<br>DR. PRADIP KUMAR HOTA, DIRECTOR,PUBLIC HEALTH ODISHA                                     | ADV.<br>VS                | //<br>0<br>//                                                               |
| 77 | D-CONTC/25818/2026<br>CONTC/3765/2026 | BASANTA KUMAR PANDA<br>VS<br>ARVIND AGRAWAL, I.A.S.                                                                | ADV.<br>VS                | //<br>0<br>//                                                               |
| 78 | D-CONTC/25926/2026<br>CONTC/3766/2026 | AMIYA KUAMR BEHERA<br>VS<br>GUHA POONAM TAPAS KUMAR, IAS                                                           | ADV.<br>VS                | //<br>0<br>//                                                               |
| 79 | D-CONTC/28053/2026<br>CONTC/3767/2026 | SUNANDA PRUSTY<br>VS<br>USHA PADHI , IAS                                                                           | PRASANTA KUMAR JENA<br>VS | //<br>0<br>//                                                               |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                                                                        | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|-------------------------------------|
| 80 | D-CONTC/18791/2026<br>CONTC/3768/2026 | DEBENDRA KUMAR NEGI<br>VS<br>PRAMOD KUMAR BEHERA, CHIEF DISTRICT AGRICULTURE OFFICER, KALAHANDI                                                             | ADV.<br>VS                 | //<br>0<br>//                       |
| 81 | D-CONTC/18977/2026<br>CONTC/3769/2026 | YUDHISTHIR PRADHAN<br>VS<br>DR.N.THIRUMALLA NAIK, I.A.S                                                                                                     | SURENDRA KUMAR SAHOO<br>VS | //<br>0<br>//                       |
| 82 | D-CONTC/26226/2026<br>CONTC/3770/2026 | SANJUKTA KUMARI MOHANTY<br>VS<br>DR.SANTOSH KUMAR PADHI, DIRECTOR, FAMILY WELFARE, ODISHA                                                                   | ADV.<br>VS                 | //<br>0<br>//                       |
| 83 | D-CONTC/19128/2026<br>CONTC/3771/2026 | DEBASHIS SINHA<br>VS<br>GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT.,ODISHA                                                                           | ADV.<br>VS                 | //<br>0<br>//                       |
| 84 | D-CONTC/19152/2026<br>CONTC/3772/2026 | SUSHANTA KUMAR NAYAK<br>VS<br>RANJITA SAHU, O.A.S                                                                                                           | ADV.<br>VS                 | //<br>0<br>//                       |
| 85 | D-CONTC/27330/2026<br>CONTC/3773/2026 | DR.SUDHANSU KUMAR NANDA<br>VS<br>VINEET JOSHI, IAS                                                                                                          | ADV.<br>VS                 | //<br>0<br>//                       |
| 86 | D-CONTC/14202/2026<br>CONTC/3774/2026 | MANAGING COMMITTEE OF KESABA U.P.(M.E.) SCHOOL, PALASPALI, GANJAM<br>VS<br>SJ NITYANANDA GANDA, MINISTER CUM APPELLATE AUTHORITY, DEPT, OF S AND ME, ODISHA | ADV.<br>VS                 | //<br>0<br>//                       |
| 87 | D-CONTC/25966/2026<br>CONTC/3775/2026 | PRASANTA MOHARANA<br>VS<br>DATTATRAYA BHAUSAHEB SHINDE, IAS                                                                                                 | BIJAY KUMAR BEHERA<br>VS   | //<br>0<br>//                       |
| 88 | D-CONTC/21420/2026<br>CONTC/3776/2026 | SUSHREE LABANYABATI PARIDA<br>VS<br>ANANYA DAS, IAS                                                                                                         | ADV.<br>VS                 | //<br>0<br>//                       |
| 89 | D-CONTC/23345/2026<br>CONTC/3777/2026 | PRABHASINI MISHRA<br>VS<br>DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR                                                                  | ADV.<br>VS                 | //<br>0<br>//                       |
| 90 | D-CONTC/26237/2026<br>CONTC/3778/2026 | PRABIR KUMAR PATRA<br>VS<br>DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA                                                                            | ADV.<br>VS                 | //<br>0<br>//                       |
| 91 | D-CONTC/26293/2026                    | BINOD KUMAR PADHY                                                                                                                                           | ADV.                       | //                                  |

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## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                        | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|-----------------------------------------------------------------------------|--------------------------|-------------------------------------|
|     | CONTC/3779/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | HARISH BC, IPS                                                              |                          | //                                  |
| 92  | D-CONTC/20015/2026 | SAMBUNATH DAS                                                               | ADV.                     | //                                  |
|     | CONTC/3780/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | SUBHA SHARMA, IAS                                                           |                          | //                                  |
| 93  | D-CONTC/25991/2026 | PRAFULLA KUMAR SAMAL                                                        | ADV                      | //                                  |
|     | CONTC/3781/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | DR. N. THIRUMALA NAIK, IAS                                                  |                          | //                                  |
| 94  | D-CONTC/26354/2026 | SUSHREE SANGITA NAYAK                                                       | ADV.                     | //                                  |
|     | CONTC/3782/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | PREMJIT NAYAK, IAS                                                          |                          | //                                  |
| 95  | D-CONTC/20556/2026 | HADIBANDHU BEHERA                                                           | ADV.                     | //                                  |
|     | CONTC/3783/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | SUBHA SHARMA, I.A.S.                                                        |                          | //                                  |
| 96  | D-CONTC/26375/2026 | DR. SWORUPA NANDA MALICK                                                    | ADV                      | //                                  |
|     | CONTC/3784/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | ASWATHY S.,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. |                          | //                                  |
| 97  | D-CONTC/20580/2026 | RASANANDA BEHERA                                                            | SUSHANTA KUMAR MISHRA    | //                                  |
|     | CONTC/3785/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | ABDAAL M.AKTHAR, COLLECTOR,ANGUL                                            |                          | //                                  |
| 98  | D-CONTC/26358/2026 | BIJAYA KUMAR SAHOO                                                          | ADV.                     | //                                  |
|     | CONTC/3786/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | ER.BIBHUTI BHUSAN DASH,ENGINEER IN CHIEF,WATER RESOURCES,KHURDA             |                          | //                                  |
| 99  | D-CONTC/20581/2026 | BALKRUSHNA SAHOO                                                            | ADV.                     | //                                  |
|     | CONTC/3787/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA,BHUBANESWAR        |                          | //                                  |
| 100 | D-CONTC/25992/2026 | M.C.OF SRI KASI BISWANATH BIDYAPEETHA ,SUNAPUR                              | ADV                      | //                                  |
|     | CONTC/3788/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | DR. N. THIRUMALA NAIK, IAS                                                  |                          | //                                  |
| 101 | D-CONTC/20582/2026 | KAILASH CHANDRA SAHOO                                                       | ADV.                     | //                                  |
|     | CONTC/3789/2026    | VS                                                                          | VS                       | 0                                   |
|     |                    | BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION,ORISSA                    |                          | //                                  |
| 102 | D-CONTC/26718/2026 | RASA SETHI                                                                  | ADV.                     | //                                  |
|     | CONTC/3790/2026    | VS                                                                          | VS                       | 0                                   |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                                             | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|----------------------------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------|
| 103 | D-CONTC/21368/2026<br>CONTC/3791/2026 | BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., ODISHA<br>MAMATA MOHAPATRA<br>VS<br>DR.N THIRUMALA NAIK, IAS | ADV.<br>VS                      | //<br>//<br>0<br>//                 |
| 104 | D-CONTC/19650/2026<br>CONTC/3792/2026 | REGISTRAR (JUDL.), ORISSA HIGH COURT, CUTTACK<br>VS<br>SANTOSH KINDAL                                                            | ADV<br>VS                       | //<br>0<br>//                       |
| 105 | D-CONTC/28767/2026<br>CONTC/3793/2026 | SURYAKANTA ROUTARAY<br>VS<br>ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI                                 | ADV.<br>VS                      | //<br>0<br>//                       |
| 106 | D-CONTC/28831/2026<br>CONTC/3794/2026 | BADAL MALLIK<br>VS<br>NIRAKAR PRASAD SAMANTARAY, ADMISSION IN CHARGE, P.G. DEP.T, BANKI (AUTONOMOUS) COLLEGE                     | ADV.<br>VS                      | //<br>0<br>//                       |
| 107 | D-CONTC/29230/2026<br>CONTC/3795/2026 | SUBHASHREE SUBHASHMITA SUBUDHI<br>VS<br>SACHIN RAMCHANDRA JADHAV, IAS                                                            | ADV.<br>VS                      | //<br>0<br>//                       |
| 108 | D-CONTC/22661/2026<br>CONTC/3796/2026 | TARANISEN PATRA<br>VS<br>CHANCHAL RANA, I.A.S                                                                                    | KALINGA KESHARI MOHAPATRA<br>VS | //<br>0<br>//                       |
| 109 | D-CONTC/29234/2026<br>CONTC/3797/2026 | SNIGDHA DASH<br>VS<br>SACHIN RAMCHANDRA JADHAV, IAS                                                                              | ADV.<br>VS                      | //<br>0<br>//                       |
| 110 | D-CONTC/29404/2026<br>CONTC/3798/2026 | PURNA CHANDRA MOHAPATRA<br>VS<br>ASWATHY S., IAS                                                                                 | ADV.<br>VS                      | //<br>0<br>//                       |
| 111 | D-CONTC/29411/2026<br>CONTC/3799/2026 | AVIMANYU MOHANTY<br>VS<br>ASWATHY S., IAS                                                                                        | ADV.<br>VS                      | //<br>0<br>//                       |
| 112 | D-CONTC/29415/2026<br>CONTC/3800/2026 | LALATENDU DAS<br>VS<br>ASWATHY S., IAS                                                                                           | ADV.<br>VS                      | //<br>0<br>//                       |
| 113 | D-CONTC/29418/2026<br>CONTC/3801/2026 | NIRAKAR KUNDU<br>VS<br>ASWATHY S., IAS                                                                                           | ADV.<br>VS                      | //<br>0<br>//                       |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                      | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                                                    |
|-----|---------------------------------------|---------------------------------------------------------------------------|-----------------------------|----------------------------------------------------------------------------------------|
| 114 | D-CONTC/20011/2026<br>CONTC/3802/2026 | BIJAYALAKSHMI BEHERA<br>VS<br>SUBHA SHARMA,IAS                            | ADV.<br>VS                  | //<br>()<br>//                                                                         |
| 115 | D-CONTC/29471/2026<br>CONTC/3803/2026 | SAROJ KUMAR DAS<br>VS<br>STATE OF ODISHA                                  | ADV.<br>VS                  | //<br>()<br>//                                                                         |
| 116 | D-CRLA/17975/2026<br>CRLA/566/2026    | ABHISHEK@ABHISEK SATAPATHY<br>VS<br>STATE OF ODISHA                       | SWAGAT KUMAR SAHU<br>VS     | BAIDYANATHPUR /172 /2025<br>2ND A.D.J.,BERHAMPUR(Ganjam)<br>Spl/0000028/2025           |
| 117 | D-CRLA/19852/2026<br>CRLA/567/2026    | AMAL KRISHNA MONDAL<br>VS<br>UNION OF INDIA(NIA)                          | PRATIK NAYAK<br>VS          | MADHUPATNA /307 /2024<br>DISTRICT & SESIONS JUDGE,BHUBANE<br>TR/0000145/2025           |
| 118 | D-CRLA/13262/2026<br>CRLA/568/2026    | KULU@DHARMENDRA MALIK@MALLIK<br>VS<br>STATE OF ODISHA                     | BIBEKANANDA MAHAPATRA<br>VS | JAKHAPURA /52 /2025<br>SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)<br>Spl/0000039/2025      |
| 119 | D-CRLA/16749/2026<br>CRLA/569/2026    | NIRAKAR MOHANTY<br>VS<br>STATE OF ODISHA                                  | DEBASNAN DAS<br>VS          | BALIKUDA /55 /2026<br>DISTRICT & SESSIONS JUDGE,JAGATSIPUR<br>Spl/0000015/2026         |
| 120 | D-CRLA/20390/2026<br>CRLA/570/2026    | RASABEHARI MOHANTY@RASHBIHARI MOHANTY<br>VS<br>STATE OF ODISHA(VIG.)      | DEVASHIS PANDA<br>VS        | CUTTACK VIGILANCE /56 /2014<br>SPL.JUDGE (VIG),CUTTACK(Cuttack)<br>TR/0000056/2015     |
| 121 | D-CRLA/18981/2026<br>CRLA/571/2026    | SARAT CHANDRA NANDA @ SARATA CHANDRA NANDA<br>VS<br>STATE OF ODISHA(VIG.) | MITHUN DAS<br>VS            | BALASORE VIGILANCE /52 /2013<br>SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)<br>GR/0000013/2013 |
| 122 | D-CRLMC/19123/2026<br>CRLMC/2145/2026 | RATNAKAR KHATUA<br>VS<br>STATE OF ODISHA                                  | SAROJ KUMAR DASH<br>VS      | GONDIA /67 /2021<br>DISTRICT & SESSIONS JUDGE,DHENKANAL<br>CT/0000006/2026             |
| 123 | D-CRLMC/19436/2026<br>CRLMC/2146/2026 | BIKRAM @BIKRAM MOHAPATRA<br>VS<br>STATE OF ODISHA                         | RAKESH KUMAR ROUTRAY<br>VS  | LALBAG /163 /2024<br>S.D.J.M.,CUTTACK SADAR(Cuttack)<br>GR/0000502/2024                |
| 124 | D-CRLMC/19515/2026<br>CRLMC/2147/2026 | JHASKETAN SAHU<br>VS<br>STATE OF ODISHA                                   | ISHA PRIYADARSHANI<br>VS    | PATNAGARH /114 /2025<br>SPECIAL JUDGE,PATNAGARH(Balangir)<br>Spl/0000009/2025          |
| 125 | D-CRLMC/13952/2026                    | PRASANNA SAHOO @ PRASANNA KUMAR SAHOO                                     | PRABHAKAR SABAT             | MALKANGIRI /75 /2024                                                                   |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                             | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                                                  |
|-----|---------------------------------------|------------------------------------------------------------------|------------------------------|--------------------------------------------------------------------------------------|
|     | CRLMC/2148/2026                       | VS<br>STATE OF ODISHA                                            | VS                           | S.D.J.M.,MALKANGIRI(Malkangiri )<br>GR/0000095/2024                                  |
| 126 | D-CRLMC/19842/2026<br>CRLMC/2149/2026 | JAYAPRAKASH PANY @ DR. JAYAPRAKASH PANY<br>VS<br>STATE OF ODISHA | SUBHALAXMI PANDA<br>VS       | / /0<br>J.M.F.C,CUTTACK(Cuttack)<br>EXECUTION CASE/0000022/2025                      |
| 127 | D-CRLMC/20268/2026<br>CRLMC/2150/2026 | SADA @ SADANANDA PRADHAN<br>VS<br>STATE OF ODISHA                | SWAGATIKA PANDA<br>VS        | K.NUAGAON /110 /2025<br>DISTRICT & SESSIONS JUDGE,BERHAM<br>ST/0000330/2025          |
| 128 | D-CRLMC/14793/2026<br>CRLMC/2151/2026 | TRINATH BEHERA @ GAYA BEHERA<br>VS<br>STATE OF ODISHA            | ASHOK DAS<br>VS              | GOLANTHARA (BERHAMPUR) /105 /202<br>1ST A.D.J.,BERHAMPUR(Ganjam)<br>Spl/0000015/2025 |
| 129 | D-CRLMC/19920/2026<br>CRLMC/2152/2026 | RIPAN KUMAR JENA<br>VS<br>SATYABRATA PATI                        | SURYAKANTA DWIBEDI<br>VS     | EOW,BHUBANESWAR /18 /2022<br>PRESIDING OFFICER, O.P.I.D. COURT,B<br>CT/0000005/2022  |
| 130 | D-CRLMC/19235/2026<br>CRLMC/2153/2026 | GAJENDRA BEHERA<br>VS<br>STATE OF ODISHA                         | SOUBHAGYA KUMAR DASH<br>VS   | SHERAGADA /249 /2025<br>A.D.J.,ASKA(Ganjam)<br>ST/0000001/2026                       |
| 131 | D-CRLMC/19530/2026<br>CRLMC/2154/2026 | MIRZA EBRAHIM BEG<br>VS<br>STATE OF ODISHA                       | SARTHAK SATAPATHY<br>VS      | / /0<br>C.J.M.,JAGATSINGHPUR(Jagatsinghapur )<br>ICC/0000028/2019                    |
| 132 | D-CRLMC/19468/2026<br>CRLMC/2155/2026 | NIRUPAMA SETH<br>VS<br>STATE OF ODISHA                           | AMAR KUMAR MOHANTY<br>VS     | BHADRAK TOWN /271 /2025<br>S.D.J.M.,BHADRAK(Bhadrak )<br>GR/0001052/2025             |
| 133 | D-CRLMC/19536/2026<br>CRLMC/2156/2026 | SANJIB KUMAR MANDAL<br>VS<br>STATE OF ODISHA                     | SARTHAK SATAPATHY<br>VS      | RAGHUNATHPUR /27 /2016<br>C.J.M.,JAGATSINGHPUR(Jagatsinghapur )<br>GR/0000306/2016   |
| 134 | D-CRLMC/19459/2026<br>CRLMC/2157/2026 | DR. SOBHANA SETH<br>VS<br>STATE OF ODISHA                        | AMAR KUMAR MOHANTY<br>VS     | BHADRAK TOWN /271 /2025<br>S.D.J.M.,BHADRAK(Bhadrak )<br>GR/0001052/2025             |
| 135 | D-CRLMC/17159/2026<br>CRLMC/2158/2026 | SANJAYA SETHI<br>VS<br>STATE OF ODISHA                           | SOUBHAGYA KUMAR DASH<br>VS   | BERHAMPUR SADAR /169 /2013<br>ASST.SESSIONS JUDGE,BERHAMPUR(G<br>ST/0000082/2017     |
| 136 | D-CRLMC/11565/2026<br>CRLMC/2159/2026 | TRILOCHAN SAHOO<br>VS                                            | PRAMOD CHANDRA SEJPADA<br>VS | INDUSTRIAL ESTATE PS /74 /2026<br>1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(F                 |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                              | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                                                                   |
|-----|---------------------------------------|-------------------------------------------------------------------|-----------------------------|-------------------------------------------------------------------------------------------------------|
| 137 | D-CRLMC/18877/2026<br>CRLMC/2160/2026 | STATE OF ODISHA<br>SHAWAN ROUT<br>VS<br>STATE OF ODISHA           | PRASANNA KUMAR BHUYAN<br>VS | TR/0000054/2026<br>LAXMISAGAR P.S. /17 /2025<br>J.M.F.C.(IV),BHUBANESWAR(Khordha )<br>CT/0000033/2025 |
| 138 | D-CRLMC/19381/2026<br>CRLMC/2161/2026 | ARUN KUMAR<br>VS<br>STATE OF ODISHA                               | BIBEKANANDA BEHERA<br>VS    | CHANDILI /144 /2021<br>S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R<br>GR/0000381/2021                         |
| 139 | D-CRLMC/20300/2026<br>CRLMC/2162/2026 | AMARESH KUMAR JENA@AMARESH JENA<br>VS<br>STATE OF ODISHA          | PITAMBAR JENA<br>VS         | NIHALPRASAD /242 /2022<br>J.M.F.C.,GONDIA(Dhenkanal)<br>GR/0000532/2022                               |
| 140 | D-CRLMC/19538/2026<br>CRLMC/2163/2026 | SASHIKANTA PRADHAN<br>VS<br>STATE OF ODISHA                       | MANGU NANDY<br>VS           | JHARIGAM /158 /2015<br>J.M.F.C., JHARIGAON(Nabarangapur )<br>GR/0001067/2015                          |
| 141 | D-CRLMC/20303/2026<br>CRLMC/2164/2026 | AMARESH KUMAR JENA@AMARESH JENA<br>VS<br>STATE OF ODISHA          | PITAMBAR JENA<br>VS         | NIHALPRASAD /241 /2022<br>J.M.F.C.,GONDIA(Dhenkanal)<br>GR/0000531/2022                               |
| 142 | D-CRLMC/20183/2026<br>CRLMC/2165/2026 | RAJESH KUMAR MOHANPATRA<br>VS<br>STATE OF ODISHA                  | PRAVAT KUMAR MUDULI<br>VS   | CHANDAKA P.S. /512 /2025<br>J.M.F.C.,BHUBANESWAR(Khordha )<br>GR/0003246/2025                         |
| 143 | D-CRLMC/20234/2026<br>CRLMC/2166/2026 | RAGHUNATH SWAIN<br>VS<br>BINODINI BEHERA                          | SUSANTA KUMAR BARAL<br>VS   | //<br>J.M.F.C.(V),BHUBANESWAR(Khordha )<br>CMC/0000477/2025                                           |
| 144 | D-CRLMC/19938/2026<br>CRLMC/2167/2026 | SWADHIN KUMAR KHATUA @ SWADHIN KU KHATUA<br>VS<br>STATE OF ODISHA | SOMANATHA PADHAN<br>VS      | BOUDH /178 /2025<br>SPECIAL JUDGE,BAUDH(Baudh )<br>Spl/0000082/2025                                   |
| 145 | D-CRLMC/18746/2026<br>CRLMC/2168/2026 | SOUBHAGYA MUDULI@BUNTI MUDULI<br>VS<br>STATE OF ODISHA            | RAJ KISHOR SWAIN<br>VS      | BARANGA /39 /2026<br>J.M.F.C.(II),CUTTACK(Cuttack)<br>GR/0000096/2026                                 |
| 146 | D-CRLMC/19527/2026<br>CRLMC/2169/2026 | SUJIT SAGARIA<br>VS<br>STATE OF ODISHA                            | JUGALA KISHORE PANDA<br>VS  | PAPADAHANDI /117 /2026<br>S.D.J.M. CIVIL JUDGE (JD),NAWARANG<br>CT/0000709/2026                       |
| 147 | D-CRLMC/19747/2026<br>CRLMC/2170/2026 | RAMPADA MANNA@MANA<br>VS<br>STATE OF ODISHA                       | SURYAKANTA DWIBEDI<br>VS    | //0<br>2ND A.D.J., BARIPADA(Mayurbhanj)<br>CRREV/0000002/2026                                         |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL                                          | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT                                              |
|-----|--------------------------------------|---------------------------------------------------------------|-------------------------------|----------------------------------------------------------------------------------|
| 148 | D-CRLMP/19653/2026<br>CRLMP/844/2026 | SURESH NAYAK<br>VS<br>STATE OF ODISHA                         | DEBABRATA DASH<br>VS          | / /0<br>0<br>//                                                                  |
| 149 | D-CRLMP/18135/2026<br>CRLMP/845/2026 | CLIMATE DEFENCE COUNCIL TRUST, ANGUL<br>VS<br>STATE OF ODISHA | SAMAPIKA MISHRA<br>VS         | / /0<br>0<br>//                                                                  |
| 150 | D-CRLMP/18984/2026<br>CRLMP/846/2026 | CHITTARANJAN MOHANTY<br>VS<br>STATE OF ODISHA                 | PRATIK NAYAK<br>VS            | / /0<br>0<br>//                                                                  |
| 151 | D-CRLMP/19543/2026<br>CRLMP/847/2026 | SURESH KUMAR KAR<br>VS<br>STATE OF ODISHA                     | SURYAKANTA DWIBEDI<br>VS      | BHOGRAI /48 /2025<br>0<br>//                                                     |
| 152 | D-CRLMP/20254/2026<br>CRLMP/848/2026 | SWARNALATA MOHANTY<br>VS<br>STATE OF ODISHA                   | NIRANJAN BEHERA<br>VS         | DHAULI PS /145 /2026<br>0<br>//                                                  |
| 153 | D-CRLMP/19944/2026<br>CRLMP/849/2026 | KABITA KUMARI PATRA<br>VS<br>STATE OF ODISHA                  | ANKITA MUKHERJI<br>VS         | / /0<br>0<br>//                                                                  |
| 154 | D-CRLMP/20133/2026<br>CRLMP/850/2026 | LOKANATH SAMAL<br>VS<br>STATE OF ODISHA                       | NIRANJAN PANDA<br>VS          | NAYAPALLI P.S. /613 /2022<br>DISTRICT & SESIONS JUDGE,BHUBANE<br>TR/0000373/2022 |
| 155 | D-CRLMP/19363/2026<br>CRLMP/851/2026 | BIJAYALAXMI SAHOO<br>VS<br>STATE OF ODISHA                    | KARTIK CHANDRA TRIPATHY<br>VS | / /0<br>0<br>//                                                                  |
| 156 | D-CRLMP/14185/2026<br>CRLMP/852/2026 | PRAMILA CHOUDHURY<br>VS<br>STATE OF ODISHA                    | PRADEEP KUMAR DAS<br>VS       | / /<br>0<br>//                                                                   |
| 157 | D-CRLMP/19633/2026<br>CRLMP/853/2026 | JITENDRA KUMAR JENA<br>VS<br>STATE OF ODISHA                  | SURYANARAYAN BISWAL<br>VS     | / /<br>S.D.M.,ATHAGARH(Cuttack)<br>CRMC/0000041/2026                             |
| 158 | D-CRLMP/15701/2026<br>CRLMP/854/2026 | BHAGIRATHI PRADHAN<br>VS<br>STATE OF ODISHA                   | MADAN MOHAN DAS<br>VS         | / /0<br>0<br>//                                                                  |
| 159 | D-CRLMP/19452/2026                   | SURENDRA JENA                                                 | PRASANTA KUMAR SAHOO          | TIHIDI /146 /2026                                                                |

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## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                      | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                                        |
|-----|----------------------------------------|-------------------------------------------------------------------------------------------|-----------------------------|----------------------------------------------------------------------------|
|     | CRLMP/855/2026                         | VS<br>STATE OF ODISHA                                                                     | VS                          | ()<br>//                                                                   |
| 160 | D-CRLMP/18463/2026<br>CRLMP/856/2026   | SAKUNTALA TRIPATHY<br>VS<br>STATE OF ODISHA                                               | SANJAY KUMAR PARIDA<br>VS   | / /0<br>()<br>//                                                           |
| 161 | D-CRLMP/17502/2026<br>CRLMP/857/2026   | VICTIM<br>VS<br>STATE OF ODISHA                                                           | PARSURAM PARIJA<br>VS       | NAUGAON /146 /2026<br>()<br>//                                             |
| 162 | D-CRLREV/14883/2026<br>CRLREV/455/2026 | LALMOHAN SOREN @ AKASH<br>VS<br>STATE OF ODISHA                                           | SOUBHAGYA KUMAR DASH<br>VS  | BAHALDA /184 /2025<br>P.O.,CHILDREN COURT,BARIPADA(May<br>CRA/0000003/2026 |
| 163 | D-CRLREV/19124/2026<br>CRLREV/456/2026 | SUBHASHMITA SWAIN<br>VS<br>STATE OF ODISHA                                                | KARUNAKAR GAYA<br>VS        | NIMAPADA /375 /2024<br>J.M.F.C.,NIMAPARA(Puri)<br>Spl/0000103/2025         |
| 164 | D-FAO/27256/2026<br>FAO/798/2026       | THE BRANCH MANAGER, THE NEW INDIA ASSURANCE CO. LTD,KORAPUT<br>VS<br>DAMU BHOTRA          | NAYAN BEHARI DAS<br>VS      | //<br>COMMISSIONER FOR EMPLOYEES COM<br>EC/0000002/2024                    |
| 165 | D-FAO/23442/2026<br>FAO/799/2026       | SR. BRANCH MANAGER,THE NEW INDIA ASSURANCE CO. LTD.,ANGUL BRANCH<br>VS<br>BILASINI PUJARI | PRAMOD KUMAR TRIPATHY<br>VS | //<br>COMMISSIONER EMPLOYEES'S COMPE<br>EC/0000018/2025                    |
| 166 | D-FAO/26934/2026<br>FAO/800/2026       | DEEPANWITA MOHANTY<br>VS<br>STATE OF ODISHA                                               | PRATAP CHANDRA MISHRA<br>VS | //<br>STATE EDUCATION TRIBUNAL,,BHUBA<br>Gia/0000022/2023                  |
| 167 | D-FAO/27994/2026<br>FAO/801/2026       | MARKANDA PUTEL<br>VS<br>STATE OF ODISHA                                                   | MAHENDRA KUMAR SAHOO<br>VS  | //<br>STATE EDUCATION TRIBUNAL,,BHUBA<br>Gia/0000765/2016                  |
| 168 | D-FAO/23204/2026<br>FAO/802/2026       | THE MANAGER ,NEW INDIA ASSURANCE CO.LTD.,CUTTACK<br>VS<br>MUKESH KUMAR LENKA              | PRASANTA KUMAR MAHALI<br>VS | //<br>COMNR.FOR EMPLOYEES COMP./ASST<br>EC/0000127/2023                    |
| 169 | D-FAO/29100/2026<br>FAO/803/2026       | PUSPANJALI NANDA<br>VS<br>STATE OF ODISHA                                                 | KUNAL KUMAR SWAIN<br>VS     | //<br>STATE EDUCATION TRIBUNAL,,BHUBA<br>Gia/0000131/2021                  |
| 170 | D-FAO/30207/2026<br>FAO/804/2026       | KISHOR CHANDRA MISHRA<br>VS                                                               | JYOTI RANJAN KHUNTIA<br>VS  | //<br>STATE EDUCATION TRIBUNAL,,BHUBA                                      |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                 | COUNSEL FOR PETNR./APPEL           | PS CASE/ LOWER COURT CASE /DISTRICT                                          |
|-----|----------------------------------------|----------------------------------------------------------------------|------------------------------------|------------------------------------------------------------------------------|
| 171 | D-FAO/30305/2026<br>FAO/805/2026       | STATE OF ODISHA<br>UMESH CHANDRA BEHERA<br>VS<br>STATE OF ODISHA     | PRAJIT KUMAR PRADHAN<br>VS         | Gia/0000271/2014<br>//<br>STATE EDUCATION TRIBUNAL,BHUBA<br>Gia/0000712/2015 |
| 172 | D-MACA/28980/2026<br>MACA/628/2026     | SBI GENERAL INSURANCE CO. LTD., BHUBANESWAR<br>VS<br>BANALATA MANIK  | SOMNATH ROY<br>VS                  | //<br>5TH M.A.C.T., KHURDA(Khordha )<br>Mac/0000012/2024                     |
| 173 | D-MACA/28586/2026<br>MACA/629/2026     | SADANANDA PUJHARI<br>VS<br>ASIS KUMAR TRIPATHY                       | JAGABANDHU SAHU<br>VS              | //<br>2ND A.D.J., BALANGIR(Balangir)<br>Mac/0000095/2022                     |
| 174 | D-MATA/29685/2026<br>MATA/225/2026     | SUNANDA PANIGRAHI<br>VS<br>MADAN MOHAN MOHAPATRA                     | DEEPALI MAHAPATRA<br>VS            | //<br>JUDGE FAMILY COURT-II,BHUBANESW<br>CP/0000174/2017                     |
| 175 | D-MATA/29687/2026<br>MATA/226/2026     | SUNANDA PANIGRAHI<br>VS<br>MADAN MOHAN MOHAPATRA                     | DEEPALI MAHAPATRA<br>VS            | //<br>JUDGE FAMILY COURT-II,BHUBANESW<br>CP/0000563/2018                     |
| 176 | D-MATA/28986/2026<br>MATA/227/2026     | DR.ASHOK KUMAR NAIK<br>VS<br>RESHMA NAIK                             | SASANKA SEKHAR SATAPATHY<br>VS     | //<br>JUDGE FAMILY COURT, BARIPADA(Ma<br>CP/0000166/2020                     |
| 177 | D-RSA/28181/2026<br>RSA/332/2026       | MAKARANDA BAGARTY@BAGARTTI<br>VS<br>T. APALLA RAJU                   | SAMVIT MOHANTY<br>VS               | //<br>DISTRICT & SESSIONS JUDGE, BHAWA<br>RFA/0000039/2024                   |
| 178 | D-RSA/30057/2026<br>RSA/333/2026       | LAXMI GOUDA<br>VS<br>BIBHISANA GOUDA                                 | SOUMYA MISHRA<br>VS                | //<br>3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP<br>RFA/0000079/2022                  |
| 179 | D-RSA/27551/2026<br>RSA/334/2026       | SUBASH CHANDRA SAMAL<br>VS<br>SABITRI ROUT                           | SOURAV SUMAN BHUYAN<br>VS          | //<br>A.D.J.,CHANDIKHOLE(Jajapur )<br>RFA/0000171/2025                       |
| 180 | D-TRP(C)/30187/2026<br>TRP(C)/202/2026 | MADHUSMITA LENKA<br>VS<br>LAMBODAR LENKA                             | MITHUN DAS<br>VS                   | //<br>JUDGE, FAMILY COURT, BHADRAK(Bh<br>CP/0000038/2026                     |
| 181 | D-WA/23421/2026<br>WA/915/2026         | CHAIRMAN,ODISHA GRAMEEN BANK, BHUBANESWAR<br>VS<br>SHRADHANJALI JENA | KHAN MAHMOODUL HASAN NIAMATI<br>VS | //<br>()<br>//                                                               |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO              | NAME OF PETNR./APPEL                                                                                        | COUNSEL FOR PETNR./APPEL           | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------|-------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------------------------|
| 182 | D-WA/27025/2026<br>WA/916/2026 | STATE OF ODISHA<br>VS<br>RAMAKANTA MOHAPATRA                                                                | DEBASHIS TRIPATHY,A.G.A<br>VS      | //<br>0<br>//                       |
| 183 | D-WA/23833/2026<br>WA/917/2026 | PABITRA MOHAN BISHI<br>VS<br>STATE OF ODISHA                                                                | AJIT KUMAR MOHANTY<br>VS           | //<br>0<br>//                       |
| 184 | D-WA/27181/2026<br>WA/918/2026 | STATE OF ODISHA<br>VS<br>SABITA PARIDA                                                                      | SAROJ KUMAR JEE,A.G.A<br>VS        | //<br>0<br>//                       |
| 185 | D-WA/28261/2026<br>WA/919/2026 | STATE OF ODISHA<br>VS<br>UMAKANTA BISWAL                                                                    | DEBASHIS TRIPATHY,A.G.A<br>VS      | //<br>0<br>//                       |
| 186 | D-WA/27196/2026<br>WA/920/2026 | STATE OF ODISHA<br>VS<br>ABHAYA KUMAR MOHANTY                                                               | DEBASHIS TRIPATHY,A.G.A<br>VS      | //<br>0<br>//                       |
| 187 | D-WA/28345/2026<br>WA/921/2026 | STATE OF ODISHA<br>VS<br>SATRUGHNA SETHI                                                                    | SURYA NARAYAN PATNAIK,A.G.A<br>VS  | //<br>0<br>//                       |
| 188 | D-WA/27200/2026<br>WA/922/2026 | STATE OF ODISHA<br>VS<br>GARGI DASH                                                                         | DEBASHIS TRIPATHY,A.G.A<br>VS      | //<br>0<br>//                       |
| 189 | D-WA/25358/2026<br>WA/923/2026 | ODISHA GRAMEEN BANK,BHUBANESWAR<br>VS<br>NABA KISHORE SAHOO                                                 | KHAN MAHMOODUL HASAN NIAMATI<br>VS | //<br>0<br>//                       |
| 190 | D-WA/25068/2026<br>WA/924/2026 | REGISTRAR, UTKAL UNIVERSITY,BHUBANESWAR<br>VS<br>SUKANTA KUMAR BEHURA                                       | TARANANDA PATTANAYAK<br>VS         | //<br>0<br>//                       |
| 191 | D-WA/25093/2026<br>WA/925/2026 | REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR<br>VS<br>SARAT CHANDRA BEHERA                                      | TARANANDA PATTANAYAK<br>VS         | //<br>0<br>//                       |
| 192 | D-WA/25260/2026<br>WA/926/2026 | M/S.AISHWARJYALAXMI HEALTH AND HOSPITALITY PRIVATE LTD., MAYURBHANJ<br>VS<br>TATA POWER COMPANY LTD.,MUMBAI | UMA CHARAN MISHRA<br>VS            | //<br>0<br>//                       |
| 193 | D-WA/26899/2026                | REGISTRAR, UTKAL UNIVERSITY,BHUBANESWAR                                                                     | TARANANDA PATTANAYAK               | //                                  |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                   | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|--------------------------------------------------------|--------------------------|-------------------------------------|
|     | WA/927/2026        | VS                                                     | VS                       | 0                                   |
|     |                    | PRAVAT CHANDRA BEHERA                                  |                          | //                                  |
| 194 | D-WP(C)/29863/2026 | SANTOSH KUMAR RANA                                     | PRADEEP KUMAR MAHAPATRA  | //                                  |
|     | WP(C)/20734/2026   | VS                                                     | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                        |                          | //                                  |
| 195 | D-WP(C)/29620/2026 | DR. PRADOSH RANJAN DAS                                 | DR.PURUSOTTAM CHULI      | //                                  |
|     | WP(C)/20735/2026   | VS                                                     | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                        |                          | //                                  |
| 196 | D-WP(C)/28849/2026 | KHIROD KUMAR PANDA @ KSHIROD KUMAR PANDA               | KISHORE KUMAR MISHRA     | //                                  |
|     | WP(C)/20736/2026   | VS                                                     | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                        |                          | //                                  |
| 197 | D-WP(C)/29622/2026 | DIPTI RANI MISHRA                                      | DR.PURUSOTTAM CHULI      | //                                  |
|     | WP(C)/20737/2026   | VS                                                     | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                        |                          | //                                  |
| 198 | D-WP(C)/28154/2026 | SHIBANI CHOUDHURY                                      | SAGARIKA SAHOO           | //                                  |
|     | WP(C)/20738/2026   | VS                                                     | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                        |                          | //                                  |
| 199 | D-WP(C)/29505/2026 | TRILOCHAN SAHOO                                        | BIKRAM KUMAR BEHERA      | //                                  |
|     | WP(C)/20739/2026   | VS                                                     | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                        |                          | //                                  |
| 200 | D-WP(C)/29870/2026 | PRABHAKAR NAYAK                                        | PRADEEP KUMAR MAHAPATRA  | //                                  |
|     | WP(C)/20740/2026   | VS                                                     | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                        |                          | //                                  |
| 201 | D-WP(C)/29823/2026 | DEBADUTTA MISHRA                                       | SOMANATH NANDA           | //                                  |
|     | WP(C)/20741/2026   | VS                                                     | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                        |                          | //                                  |
| 202 | D-WP(C)/21664/2026 | SWAYAM SAMAL                                           | JAGAMOHAN PATTANAIAK     | //                                  |
|     | WP(C)/20742/2026   | VS                                                     | VS                       | 0                                   |
|     |                    | THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA |                          | //                                  |
| 203 | D-WP(C)/23821/2026 | LAMBODAR NAYAK                                         | BHASKAR CHANDRA PANDA    | //                                  |
|     | WP(C)/20743/2026   | VS                                                     | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                        |                          | //                                  |
| 204 | D-WP(C)/29872/2026 | ANIL KUMAR PADHI                                       | PRADEEP KUMAR MAHAPATRA  | //                                  |
|     | WP(C)/20744/2026   | VS                                                     | VS                       | 0                                   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                            | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
| 205 | D-WP(C)/26204/2026<br>WP(C)/20745/2026 | STATE OF ODISHA<br>NARAYAN SETH<br>VS                                           | LAXMI SHARMA<br>VS             | //<br>//<br>0                       |
| 206 | D-WP(C)/23468/2026<br>WP(C)/20746/2026 | STATE OF ODISHA<br>RAHEMUTUN BIBI<br>VS                                         | BAMADEV BARAL<br>VS            | //<br>//<br>0                       |
| 207 | D-WP(C)/29711/2026<br>WP(C)/20747/2026 | STATE OF ODISHA<br>TAPAN KUMAR SWAIN<br>VS                                      | BHABANI PRASAD MOHANTY<br>VS   | //<br>//<br>0                       |
| 208 | D-WP(C)/29916/2026<br>WP(C)/20748/2026 | THE CT AND GST OFFICER, CT AND GST CIRCLE, BALASORE<br>RANJIT KUMAR SAMAL<br>VS | PRADEEP KUMAR MAHAPATRA<br>VS  | //<br>//<br>0                       |
| 209 | D-WP(C)/28131/2026<br>WP(C)/20749/2026 | STATE OF ODISHA<br>AMBIKA MOHANTY<br>VS                                         | SUBHRANSU BHUSAN MOHANTY<br>VS | //<br>//<br>0                       |
| 210 | D-WP(C)/29824/2026<br>WP(C)/20750/2026 | STATE OF ODISHA<br>RAJALAXMI JENA<br>VS                                         | BAIDHAR SAHOO<br>VS            | //<br>//<br>0                       |
| 211 | D-WP(C)/29945/2026<br>WP(C)/20751/2026 | STATE OF ODISHA<br>BIRENDRA KUMAR SINGH<br>VS                                   | ARUN KUMAR DAS<br>VS           | //<br>//<br>0                       |
| 212 | D-WP(C)/29888/2026<br>WP(C)/20752/2026 | STATE OF ODISHA<br>SARATH CHARAN PAIKARAY<br>VS                                 | PRADEEP KUMAR MAHAPATRA<br>VS  | //<br>//<br>0                       |
| 213 | D-WP(C)/28547/2026<br>WP(C)/20753/2026 | STATE OF ODISHA<br>KALANDI BEHERA<br>VS                                         | PRITI PUNYATOYA<br>VS          | //<br>//<br>0                       |
| 214 | D-WP(C)/16116/2026<br>WP(C)/20754/2026 | STATE OF ODISHA<br>DHRUBA BAGARTY<br>VS                                         | ASHIS KUMAR MISHRA<br>VS       | //<br>//<br>0                       |
| 215 | D-WP(C)/29979/2026<br>WP(C)/20755/2026 | STATE OF ODISHA<br>NETRAMANI HATI<br>VS                                         | SUBASH CHANDRA PUSPALAKA<br>VS | //<br>//<br>0                       |
|     |                                        | STATE OF ODISHA                                                                 |                                | //                                  |

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## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                                                | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|-------------------------------------|
| 216 | D-WP(C)/20242/2026<br>WP(C)/20756/2026 | NAROTTAM NAYAK<br>VS<br>STATE OF ODISHA                                                                                                             | SUDEEP KUMAR SARANGI<br>VS  | //<br>0<br>//                       |
| 217 | D-WP(C)/27407/2026<br>WP(C)/20757/2026 | BACHAN LENKA<br>VS<br>MINATI LENKA                                                                                                                  | RABINDRA KUMAR PRUSTY<br>VS | //<br>0<br>//                       |
| 218 | D-WP(C)/20267/2026<br>WP(C)/20758/2026 | JATHINBITRRA INFRATECH AND TRADEIMPEX PVT LTD @ JATHIN RADIANT JEWELLERY<br>VS<br>THE CHAIRPERSON OF CENTRAL BOARD OF EXCISE AND CUSTOMS, NEW DELHI | SPATILAKHARAPUT<br>VS       | //<br>0<br>//                       |
| 219 | D-WP(C)/28538/2026<br>WP(C)/20759/2026 | GIRISH CHANDRA ROUT<br>VS<br>STATE OF ODISHA                                                                                                        | PRITI PUNYATOYA<br>VS       | //<br>0<br>//                       |
| 220 | D-WP(C)/8984/2026<br>WP(C)/20760/2026  | BIPLAB RANJAN PRADHAN<br>VS<br>STATE OF ODISHA                                                                                                      | DEBADUTTA KANUNGO<br>VS     | //<br>0<br>//                       |
| 221 | D-WP(C)/28542/2026<br>WP(C)/20761/2026 | CHINMAYEE MISHRA<br>VS<br>STATE OF ODISHA                                                                                                           | PRITI PUNYATOYA<br>VS       | //<br>0<br>//                       |
| 222 | D-WP(C)/28548/2026<br>WP(C)/20762/2026 | JOGINATH MALLIK<br>VS<br>STATE OF ODISHA                                                                                                            | PRITI PUNYATOYA<br>VS       | //<br>0<br>//                       |
| 223 | D-WP(C)/28546/2026<br>WP(C)/20763/2026 | ANANTA MOHAPATRA<br>VS<br>STATE OF ODISHA                                                                                                           | PRITI PUNYATOYA<br>VS       | //<br>0<br>//                       |
| 224 | D-WP(C)/27336/2026<br>WP(C)/20764/2026 | RAMESH CHANDRA PADHY<br>VS<br>STATE OF ODISHA                                                                                                       | SHREYANSH RAJGURU<br>VS     | //<br>0<br>//                       |
| 225 | D-WP(C)/28840/2026<br>WP(C)/20765/2026 | PRAFULLA KUMAR PATI<br>VS<br>STATE OF ODISHA                                                                                                        | RANJIT SAMAL<br>VS          | //<br>0<br>//                       |
| 226 | D-WP(C)/27001/2026<br>WP(C)/20766/2026 | MANASI SAHOO<br>VS<br>STATE OF ODISHA                                                                                                               | BRAHMANANDA TRIPATHY<br>VS  | //<br>0<br>//                       |
| 227 | D-WP(C)/27755/2026                     | CHITRASEN PRADHAN                                                                                                                                   | PRIYA RANJAN SAHOO          | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                      | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
|     | WP(C)/20767/2026                       | VS<br>STATE OF ODISHA                                                                     | VS                             | 0<br>//                             |
| 228 | D-WP(C)/30026/2026<br>WP(C)/20768/2026 | MANORANJAN CHAND<br>VS<br>STATE OF ODISHA                                                 | DHANANJAYA MUND<br>VS          | //<br>0<br>//                       |
| 229 | D-WP(C)/29279/2026<br>WP(C)/20769/2026 | SURENDRA MOHANTA<br>VS<br>STATE OF ODISHA                                                 | KRUSHNA CHANDRA RATH<br>VS     | //<br>0<br>//                       |
| 230 | D-WP(C)/28159/2026<br>WP(C)/20770/2026 | NIRMAL KUMAR BEHERA<br>VS<br>STATE OF ODISHA                                              | SUKANTA KUMAR NAYAK<br>VS      | //<br>0<br>//                       |
| 231 | D-WP(C)/29922/2026<br>WP(C)/20771/2026 | BISWANATH SETHI<br>VS<br>STATE OF ODISHA                                                  | PRASANTA KUMAR SATAPATHY<br>VS | //<br>0<br>//                       |
| 232 | D-WP(C)/28160/2026<br>WP(C)/20772/2026 | ANTARYAMI PANDA<br>VS<br>STATE OF ODISHA                                                  | SURJYA NARAYAN SAHU<br>VS      | //<br>0<br>//                       |
| 233 | D-WP(C)/30051/2026<br>WP(C)/20773/2026 | ATULA NAYAK<br>VS<br>STATE OF ODISHA                                                      | SOUMYA MISHRA<br>VS            | //<br>0<br>//                       |
| 234 | D-WP(C)/28295/2026<br>WP(C)/20774/2026 | UNION OF INDIA<br>VS<br>UMESH CHANDRA PANDA                                               | ABHISHEK MOHANTY<br>VS         | //<br>0<br>//                       |
| 235 | D-WP(C)/29378/2026<br>WP(C)/20775/2026 | NITYARANJAN NAYAK<br>VS<br>THE BRANCH MANAGER, UCO BANK, BARABATI BRANCH                  | SAILABALA JENA<br>VS           | //<br>0<br>//                       |
| 236 | D-WP(C)/28523/2026<br>WP(C)/20776/2026 | THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE<br>VS<br>UMAKANTA PADHIARI @ PADHIHARI | PRASANTA KUMAR TRIPATHY<br>VS  | //<br>0<br>//                       |
| 237 | D-WP(C)/28421/2026<br>WP(C)/20777/2026 | SUSANTA KUMAR MANDAL<br>VS<br>STATE OF ODISHA                                             | GAJENDRANATH ROUT<br>VS        | //<br>0<br>//                       |
| 238 | D-WP(C)/29382/2026<br>WP(C)/20778/2026 | SHAIKH ZAKIRUDDIN SHAIKH @ SHAIKH ZAKIR<br>VS                                             | RAJIV KUMAR MAHANTA<br>VS      | //<br>0                             |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                     | COUNSEL FOR PETNR./APPEL             | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|--------------------------------------------------------------------------------------------------------------------------|--------------------------------------|-------------------------------------|
| 239 | D-WP(C)/28525/2026<br>WP(C)/20779/2026 | CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED<br>MAA TARINI RICE MILL, BUDHAPADA, KHURDA<br>VS<br>STATE OF ODISHA | BIKRAM KESHARI RAJ<br>VS             | //<br>//<br>0<br>//                 |
| 240 | D-WP(C)/29919/2026<br>WP(C)/20780/2026 | M/S K.K. ENTERPRISES, NAYAGARH<br>VS<br>CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR             | DIGANTA DAS<br>VS                    | //<br>0<br>//                       |
| 241 | D-WP(C)/29474/2026<br>WP(C)/20781/2026 | RAJKISHOR SAHOO<br>VS<br>STATE OF ODISHA                                                                                 | ASHIS KUMAR MISHRA<br>VS             | //<br>0<br>//                       |
| 242 | D-WP(C)/27328/2026<br>WP(C)/20782/2026 | MAHESWAR SETHI<br>VS<br>STATE OF ODISHA                                                                                  | SOUMYA MISHRA<br>VS                  | //<br>0<br>//                       |
| 243 | D-WP(C)/29885/2026<br>WP(C)/20783/2026 | SWAPNESWAR BEHERA<br>VS<br>STATE OF ODISHA                                                                               | PRADEEP KUMAR MAHAPATRA<br>VS        | //<br>0<br>//                       |
| 244 | D-WP(C)/27545/2026<br>WP(C)/20784/2026 | CHINMAYA KUMAR PANDA<br>VS<br>THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BHUBANESWAR                                  | MITALEE JESTHI<br>VS                 | //<br>0<br>//                       |
| 245 | D-WP(C)/30188/2026<br>WP(C)/20785/2026 | JITENDRA KUMAR RAY MOHAPATRA<br>VS<br>STATE OF ODISHA                                                                    | PRIYADARSHINEE BIJAYALAXMI DAS<br>VS | //<br>0<br>//                       |
| 246 | D-WP(C)/28188/2026<br>WP(C)/20786/2026 | M/S INFRA ENGINEERS PVT.LTD, CUTTACK<br>VS<br>STATE OF ODISHA                                                            | BIKRAM KESHARI RAJ<br>VS             | //<br>0<br>//                       |
| 247 | D-WP(C)/9455/2026<br>WP(C)/20787/2026  | HDB FINANCIAL SERVICES LTD., BHUBANESWAR<br>VS<br>STATE OF ODISHA                                                        | MANAS RANJAN KHATUA<br>VS            | //<br>0<br>//                       |
| 248 | D-WP(C)/28298/2026<br>WP(C)/20788/2026 | SUMITRA ROUT<br>VS<br>TAHASILDAR, BARANG TAHASIL OFFICE, CUTTACK                                                         | OM SWARUP<br>VS                      | //<br>0<br>//                       |
| 249 | D-WP(C)/28462/2026<br>WP(C)/20789/2026 | NARAYAN CHANDRA RANA @ NARAYAN RANA<br>VS<br>STATE OF ODISHA                                                             | SANJIB MOHANTY<br>VS                 | //<br>0<br>//                       |

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## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                    | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------|--------------------------------|-------------------------------------|
| 250 | D-WP(C)/28157/2026<br>WP(C)/20790/2026 | SARAT CHANDRA DAS<br>VS<br>STATE OF ODISHA              | LAXMIKANTA MOHANTY<br>VS       | //<br>0<br>//                       |
| 251 | D-WP(C)/28785/2026<br>WP(C)/20791/2026 | SUSHAMARANI MOHAPATRA<br>VS<br>STATE OF ODISHA          | AMIT KUMAR SAA<br>VS           | //<br>0<br>//                       |
| 252 | D-WP(C)/27919/2026<br>WP(C)/20792/2026 | PRABHATI KUMARI PATRA<br>VS<br>STATE OF ODISHA          | LAXMIKANTA MOHANTY<br>VS       | //<br>0<br>//                       |
| 253 | D-WP(C)/29793/2026<br>WP(C)/20793/2026 | SURENDRA KUMAR BADHEI<br>VS<br>STATE OF ODISHA          | KOUSIK ANANDA GURU<br>VS       | //<br>0<br>//                       |
| 254 | D-WP(C)/28853/2026<br>WP(C)/20794/2026 | NARESH KUMAR MEHER<br>VS<br>STATE OF ODISHA             | MAHENDRA KUMAR SAHOO<br>VS     | //<br>0<br>//                       |
| 255 | D-WP(C)/27538/2026<br>WP(C)/20795/2026 | DEEPAK KUMAR NAIK<br>VS<br>STATE OF ODISHA              | ANIMESH MOHANTY<br>VS          | //<br>0<br>//                       |
| 256 | D-WP(C)/30242/2026<br>WP(C)/20796/2026 | DR. MADHUBRATA SATPATHY<br>VS<br>STATE OF ODISHA        | DILLIP KUMAR MOHAPATRA<br>VS   | //<br>0<br>//                       |
| 257 | D-WP(C)/28883/2026<br>WP(C)/20797/2026 | SURYAMANI MEHER<br>VS<br>STATE OF ODISHA                | NIRANJAN BISWAL<br>VS          | //<br>0<br>//                       |
| 258 | D-WP(C)/29059/2026<br>WP(C)/20798/2026 | ABHAY KUMAR SAMANTARAY<br>VS<br>STATE OF ODISHA         | DR. JITENDRA KUMAR LENKA<br>VS | //<br>0<br>//                       |
| 259 | D-WP(C)/28604/2026<br>WP(C)/20799/2026 | DHARPUR GRAM PANCHAYAT, JAJPUR<br>VS<br>STATE OF ODISHA | SUKANTA KUMAR DALAI<br>VS      | //<br>0<br>//                       |
| 260 | D-WP(C)/28533/2026<br>WP(C)/20800/2026 | SUSANTA KUMAR NANDA<br>VS<br>STATE OF ODISHA            | LOKANATH RATH<br>VS            | //<br>0<br>//                       |
| 261 | D-WP(C)/28796/2026                     | NIRUPAMA SAHOO                                          | NIRANJAN NAYAK                 | //                                  |

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|-----|----------------------------------------|------------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
|     | WP(C)/20801/2026                       | VS<br>STATE OF ODISHA                                                                                            | VS                             | 0<br>//                             |
| 262 | D-WP(C)/30236/2026<br>WP(C)/20802/2026 | PRATAP CHANDRA NAYAK<br>VS<br>STATE OF ODISHA                                                                    | GAJENDRANATH ROUT<br>VS        | //<br>0<br>//                       |
| 263 | D-WP(C)/28799/2026<br>WP(C)/20803/2026 | SUMIT KUMAR NAYAK<br>VS<br>REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR                               | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 264 | D-WP(C)/29846/2026<br>WP(C)/20804/2026 | NATABAR MEHER @ NATABARA MEHER<br>VS<br>STATE OF ODISHA                                                          | SURYAKANTA DWIBEDI<br>VS       | //<br>0<br>//                       |
| 265 | D-WP(C)/28894/2026<br>WP(C)/20805/2026 | SUDARSAN SAI<br>VS<br>STATE OF ODISHA                                                                            | NIRANJAN BISWAL<br>VS          | //<br>0<br>//                       |
| 266 | D-WP(C)/28694/2026<br>WP(C)/20806/2026 | SUSANTA KUMAR MOHANTY<br>VS<br>UTKAL UNIVERSITY, BBSR                                                            | SANJIB MOHANTY<br>VS           | //<br>0<br>//                       |
| 267 | D-WP(C)/28832/2026<br>WP(C)/20807/2026 | MANORANJAN MOHANTY<br>VS<br>STATE OF ODISHA                                                                      | RANJIT SAMAL<br>VS             | //<br>0<br>//                       |
| 268 | D-WP(C)/28996/2026<br>WP(C)/20808/2026 | KISHORE KUMAR BAG<br>VS<br>CHAIRMAN, STATE LEVEL SCRUTINY COMMITTEE-CUM-REVENUE DIVISIONAL COMMISSION, SAMBALPUR | ADYASIDHI MISHRA<br>VS         | //<br>0<br>//                       |
| 269 | D-WP(C)/29812/2026<br>WP(C)/20809/2026 | SRIDHAR BARIK<br>VS<br>UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR                                                 | SANJIB MOHANTY<br>VS           | //<br>0<br>//                       |
| 270 | D-WP(C)/28749/2026<br>WP(C)/20810/2026 | BICHITRANANDA SAHOO<br>VS<br>STATE OF ODISHA                                                                     | JANAKI KANTA MAHAPATRA<br>VS   | //<br>0<br>//                       |
| 271 | D-WP(C)/28889/2026<br>WP(C)/20811/2026 | BINA PRADHAN<br>VS<br>STATE OF ODISHA                                                                            | NIRANJAN BISWAL<br>VS          | //<br>0<br>//                       |
| 272 | D-WP(C)/28915/2026<br>WP(C)/20812/2026 | DUSMANTA SAHU<br>VS                                                                                              | SWAPNA KUMAR OJHA<br>VS        | //<br>0                             |

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|-----|----------------------------------------|---------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
| 273 | D-WP(C)/29748/2026<br>WP(C)/20813/2026 | STATE OF ODISHA<br>BHARATI PARIDA<br>VS<br>STATE OF ODISHA                            | PRASANTA KUMAR SATAPATHY<br>VS | //<br>//<br>0<br>//                 |
| 274 | D-WP(C)/28416/2026<br>WP(C)/20814/2026 | SURYAKANTA SAHOO<br>VS<br>STATE OF ODISHA                                             | GOUTAM KUMAR ACHARYA<br>VS     | //<br>0<br>//                       |
| 275 | D-WP(C)/29877/2026<br>WP(C)/20815/2026 | RANI MALLICK<br>VS<br>STATE OF ODISHA                                                 | GAJENDRANATH ROUT<br>VS        | //<br>0<br>//                       |
| 276 | D-WP(C)/29818/2026<br>WP(C)/20816/2026 | RAJESH KUMAR LENKA<br>VS<br>STATE OF ODISHA                                           | SAROJA KANTA SAMAL<br>VS       | //<br>0<br>//                       |
| 277 | D-WP(C)/30371/2026<br>WP(C)/20817/2026 | JAGA KALIA TRADERS, CUTTACK<br>VS<br>STATE OF ODISHA                                  | SONALI PANDA<br>VS             | //<br>0<br>//                       |
| 278 | D-WP(C)/30036/2026<br>WP(C)/20818/2026 | UMAKANTA MAJHI<br>VS<br>MAHANADI COALFIELDS LTD., SAMBALPUR                           | SIBA PRASAD PATRA<br>VS        | //<br>0<br>//                       |
| 279 | D-WP(C)/30372/2026<br>WP(C)/20819/2026 | DEBENDRA KUMAR BEHERA<br>VS<br>STATE OF ODISHA                                        | SONALI PANDA<br>VS             | //<br>0<br>//                       |
| 280 | D-WP(C)/28927/2026<br>WP(C)/20820/2026 | MAA TARINI SWAYANG SAHAYIKA GOSTHI (SHG), BARAPADA, BALASORE<br>VS<br>STATE OF ODISHA | PRASANNA KUMAR RATH (1)<br>VS  | //<br>0<br>//                       |
| 281 | D-WP(C)/29741/2026<br>WP(C)/20821/2026 | YUNUS KHAN<br>VS<br>STATE OF ODISHA                                                   | AJAYA KUMAR MOHARANA<br>VS     | //<br>0<br>//                       |
| 282 | D-WP(C)/28187/2026<br>WP(C)/20822/2026 | M/S INFRA ENGINEERS PVT.LTD, CUTTACK<br>VS<br>STATE OF ODISHA                         | BIKRAM KESHARI RAJ<br>VS       | //<br>0<br>//                       |
| 283 | D-WP(C)/28757/2026<br>WP(C)/20823/2026 | BAIJANTIMALA PADHY<br>VS<br>STATE OF ODISHA                                           | ARUPANANDA GOSWAMY<br>VS       | //<br>0<br>//                       |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                             | COUNSEL FOR PETNR./APPEL                                           | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|------------------------------------------------------------------|--------------------------------------------------------------------|-------------------------------------|
| 284 | D-WP(C)/30189/2026<br>WP(C)/20824/2026 | CHAITANYA CHARAN SAHOO<br>VS<br>IDFC FIRST BANK LTD, BHUBANESWAR | ALOK KUMAR PANDA<br>VS                                             | //<br>0<br>//                       |
| 285 | D-WP(C)/30254/2026<br>WP(C)/20825/2026 | ANIL KUMAR SWAIN<br>VS<br>STATE OF ODISHA                        | SUKANTA KUMAR DALAI<br>VS                                          | //<br>0<br>//                       |
| 286 | D-WP(C)/30251/2026<br>WP(C)/20826/2026 | TARINI PRASAD DAS<br>VS<br>STATE OF ODISHA                       | SUKANTA KUMAR DALAI<br>VS                                          | //<br>0<br>//                       |
| 287 | D-WP(C)/27601/2026<br>WP(C)/20827/2026 | MADHUSMITA BISIMAJHI<br>VS<br>STATE OF ODISHA                    | SHAMBHU CHARAN NATH SHARMA<br>VS                                   | //<br>0<br>//                       |
| 288 | D-WP(C)/29996/2026<br>WP(C)/20828/2026 | AJIT KUMAR BEHURIA<br>VS<br>THE COLLECTOR, KENDRAPARA            | ARIJEET MISHRA<br>VS                                               | //<br>0<br>//                       |
| 289 | D-WP(C)/30247/2026<br>WP(C)/20829/2026 | SHREE AGENCIES<br>VS<br>STATE OF ODISHA                          | SUKANTA KUMAR DALAI<br>VS                                          | //<br>0<br>//                       |
| 290 | D-WP(C)/27654/2026<br>WP(C)/20830/2026 | JOGINDRA RANA<br>VS<br>STATE OF ODISHA                           | KHAGESWAR BEHERA<br>VS                                             | //<br>0<br>//                       |
| 291 | D-WP(C)/25649/2026<br>WP(C)/20831/2026 | TRIPURA NAYAK<br>VS<br>STATE OF ODISHA                           | KRISHNA CHANDRA SAHU<br>VS                                         | //<br>0<br>//                       |
| 292 | D-WP(C)/26478/2026<br>WP(C)/20832/2026 | BISHESWAR DASH<br>VS<br>STATE OF ODISHA                          | VS                                                                 | //<br>0<br>//                       |
| 293 | D-WP(C)/29614/2026<br>WP(C)/20833/2026 | INDIRA PATRA<br>VS<br>STATE OF ODISHA                            | PRASANTA KUMAR NANDA<br>VS                                         | //<br>0<br>//                       |
| 294 | D-WP(C)/29716/2026<br>WP(C)/20834/2026 | BALARAM MOHANTY<br>VS<br>STATE OF ODISHA                         | PARTHA SARATHI MOHANTY<br>VS                                       | //<br>0<br>//                       |
| 295 | D-WP(C)/29983/2026                     | SUJATA DAS                                                       | MANORANJAN MISHRA M.BHUYAN,R.B.SINHA(CAVEATOR)<br>RAMANATH ACHARYA | //                                  |

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|-----|--------------------|--------------------------------------|---------------------------|-------------------------------------|
|     | WP(C)/20835/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 296 | D-WP(C)/30314/2026 | ABDUL RAHIM                          | SITANSU MOHAN SINGH       | //                                  |
|     | WP(C)/20836/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 297 | D-WP(C)/30104/2026 | PAHALI DAS                           | DEEPALI MAHAPATRA         | //                                  |
|     | WP(C)/20837/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 298 | D-WP(C)/28939/2026 | SASMITA MOHAPATRA                    | RAJA KISHORE SAHOO        | //                                  |
|     | WP(C)/20838/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 299 | D-WP(C)/30040/2026 | MANOJ KUMAR POTHAL                   | UPENDRA KUMAR SAMAL       | //                                  |
|     | WP(C)/20839/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 300 | D-WP(C)/30094/2026 | BIMBADHAR MIRDHA                     | SUNIL KUMAR PANDA         | //                                  |
|     | WP(C)/20840/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 301 | D-WP(C)/30330/2026 | BISWANATH SAHOO                      | PRADIPTA KUMAR PATTANAYAK | //                                  |
|     | WP(C)/20841/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 302 | D-WP(C)/25578/2026 | DEBANANDA JENA                       | DIPTI RANJAN MOHAPATRA    | //                                  |
|     | WP(C)/20842/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 303 | D-WP(C)/28619/2026 | LINGARAJ LENKA                       | SUSANTA KUMAR ROUT        | //                                  |
|     | WP(C)/20843/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 304 | D-WP(C)/28855/2026 | KARUNAKAR NAYAK                      | SWAPNIL ROY               | //                                  |
|     | WP(C)/20844/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 305 | D-WP(C)/30249/2026 | SHREE AGENCIES                       | SUKANTA KUMAR DALAI       | //                                  |
|     | WP(C)/20845/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 306 | D-WP(C)/28192/2026 | M/S INFRA ENGINEERS PVT.LTD, CUTTACK | BIKRAM KESHARI RAJ        | //                                  |
|     | WP(C)/20846/2026   | VS                                   | VS                        | 0                                   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                            | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------------------|---------------------------------|-------------------------------------|
| 307 | D-WP(C)/28860/2026<br>WP(C)/20847/2026 | STATE OF ODISHA<br>JHUNU BISWAL<br>VS                                           | SWAPNIL ROY<br>VS               | //<br>//<br>0                       |
| 308 | D-WP(C)/30097/2026<br>WP(C)/20848/2026 | STATE OF ODISHA<br>ARABINDA BARIK<br>VS                                         | RAJKISHORE SWAIN<br>VS          | //<br>//<br>0                       |
| 309 | D-WP(C)/30308/2026<br>WP(C)/20849/2026 | STATE OF ODISHA<br>SHREE AGENCIES, CUTTACK<br>VS                                | SUKANTA KUMAR DALAI<br>VS       | //<br>//<br>0                       |
| 310 | D-WP(C)/30309/2026<br>WP(C)/20850/2026 | STATE OF ODISHA<br>ANIL KUMAR SWAIN<br>VS                                       | SUKANTA KUMAR DALAI<br>VS       | //<br>//<br>0                       |
| 311 | D-WP(C)/29319/2026<br>WP(C)/20851/2026 | STATE OF ODISHA<br>KARTIKESWAR BHUYAN<br>VS                                     | MAHENDRA KUMAR SAHOO<br>VS      | //<br>//<br>0                       |
| 312 | D-WP(C)/4325/2026<br>WP(C)/20852/2026  | STATE OF ODISHA<br>SALILABALA PATTNIAIK<br>VS                                   | PABITRA MOHAN PALATASINGH<br>VS | //<br>//<br>0                       |
| 313 | D-WP(C)/30319/2026<br>WP(C)/20853/2026 | THE COMMISSIONER, CONSOLIDATIO BOARD OF REVENUE, CUTTACK<br>DILIP KANSARI<br>VS | DIPANKAR ACHARYA<br>VS          | //<br>//<br>0                       |
| 314 | D-WP(C)/29864/2026<br>WP(C)/20854/2026 | STATE OF ODISHA<br>SUSHIL KUMAR SAMAL<br>VS                                     | KUNAL KUMAR SWAIN<br>VS         | //<br>//<br>0                       |
| 315 | D-WP(C)/28377/2026<br>WP(C)/20855/2026 | STATE OF ODISHA<br>PANCHANAN BEHERA<br>VS                                       | ACHYUTANANDA PATTANAIAK<br>VS   | //<br>//<br>0                       |
| 316 | D-WP(C)/29895/2026<br>WP(C)/20856/2026 | STATE OF ODISHA<br>SUBHRANSU SEKHAR BEHERA<br>VS                                | KUNAL KUMAR SWAIN<br>VS         | //<br>//<br>0                       |
| 317 | D-WP(C)/25741/2026<br>WP(C)/20857/2026 | STATE OF ODISHA<br>BIPIN BIHARI NAYAK<br>VS                                     | SASWATI MOHAPATRA<br>VS         | //<br>//<br>0                       |
|     |                                        | STATE OF ODISHA                                                                 |                                 | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                              | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------------------------------------|----------------------------|-------------------------------------|
| 318 | D-WP(C)/28776/2026<br>WP(C)/20858/2026 | FALCON REAL ESTATE (P) LTD, KHURDA<br>VS<br>STATE OF ODISHA                                       | PRAVAT RANJAN SUTAR<br>VS  | //<br>0<br>//                       |
| 319 | D-WP(C)/30203/2026<br>WP(C)/20859/2026 | PRASANNA KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA                                                 | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//                       |
| 320 | D-WP(C)/26185/2026<br>WP(C)/20860/2026 | BABULAL BEHERA<br>VS<br>STATE OF ODISHA                                                           | SOUBHAGYA KUMAR DASH<br>VS | //<br>0<br>//                       |
| 321 | D-WP(C)/29889/2026<br>WP(C)/20861/2026 | SRIBATSA RANA<br>VS<br>STATE OF ODISHA                                                            | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//                       |
| 322 | D-WP(C)/29829/2026<br>WP(C)/20862/2026 | PRASANTA KUMAR BEHERA<br>VS<br>STATE OF ODISHA                                                    | SANGRAM JENA<br>VS         | //<br>0<br>//                       |
| 323 | D-WP(C)/29738/2026<br>WP(C)/20863/2026 | RAIMANI SOREN<br>VS<br>STATE OF ODISHA                                                            | SRIKANTA KUMAR NATH<br>VS  | //<br>0<br>//                       |
| 324 | D-WP(C)/29806/2026<br>WP(C)/20864/2026 | CHITTARANJAN PARIDA<br>VS<br>STATE OF ODISHA                                                      | SANGRAM JENA<br>VS         | //<br>0<br>//                       |
| 325 | D-WP(C)/30310/2026<br>WP(C)/20865/2026 | ANIL KUMAR SWAIN<br>VS<br>STATE OF ODISHA                                                         | SUKANTA KUMAR DALAI<br>VS  | //<br>0<br>//                       |
| 326 | D-WP(C)/30166/2026<br>WP(C)/20866/2026 | MANAGING COMMITTEE OF BADABAIIKALA HIGH SCHHOL, BADABAIIKALA , MAYURBHAR<br>VS<br>STATE OF ODISHA | SANGRAM JENA<br>VS         | //<br>0<br>//                       |
| 327 | D-WP(C)/29740/2026<br>WP(C)/20867/2026 | KUILU SOREN<br>VS<br>STATE OF ODISHA                                                              | SRIKANTA KUMAR NATH<br>VS  | //<br>0<br>//                       |
| 328 | D-WP(C)/30317/2026<br>WP(C)/20868/2026 | RANJAN MALLIK<br>VS<br>STATE OF ODISHA                                                            | SITANSU MOHAN SINGH<br>VS  | //<br>0<br>//                       |
| 329 | D-WP(C)/29810/2026                     | GOURANGA CHARAN SETHY                                                                             | SANGRAM JENA               | //                                  |

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## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                 | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/20869/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 330 | D-WP(C)/30053/2026 | SAKUNTALA MOHANTY                                    | KUNAL KUMAR SWAIN        | //                                  |
|     | WP(C)/20870/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 331 | D-WP(C)/29817/2026 | GOURANGA CHARAN BHUYAN                               | SANGRAM JENA             | //                                  |
|     | WP(C)/20871/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 332 | D-WP(C)/30149/2026 | MANOJ KUMAR PANDA                                    | SANGRAM JENA             | //                                  |
|     | WP(C)/20872/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 333 | D-WP(C)/30139/2026 | RANJAN KUMAR SAHOO                                   | SANGRAM JENA             | //                                  |
|     | WP(C)/20873/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 334 | D-WP(C)/29646/2026 | NIRANJAN BEHERA                                      | ANJAN KUMAR BISWAL       | //                                  |
|     | WP(C)/20874/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 335 | D-WP(C)/30155/2026 | SANTOSH KUMAR SAHOO                                  | SANGRAM JENA             | //                                  |
|     | WP(C)/20875/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 336 | D-WP(C)/29776/2026 | BHANJA KISHORE PARIDA                                | DURGESH NARAYAN RATH     | //                                  |
|     | WP(C)/20876/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 337 | D-WP(C)/29841/2026 | BIJAYA KUMAR MALLIK                                  | KUNAL KUMAR SWAIN        | //                                  |
|     | WP(C)/20877/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 338 | D-WP(C)/30208/2026 | AJAYA KUMAR SAHOO                                    | KUNAL KUMAR SWAIN        | //                                  |
|     | WP(C)/20878/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 339 | D-WP(C)/30143/2026 | DR.KHIROD CHANDRA BEHERA                             | SANGRAM JENA             | //                                  |
|     | WP(C)/20879/2026   | VS<br>STATE OF ODISHA                                | VS                       | 0<br>//                             |
| 340 | D-WP(C)/29857/2026 | MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BARGARH | KUNAL KUMAR SWAIN        | //                                  |
|     | WP(C)/20880/2026   | VS                                                   | VS                       | 0                                   |

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## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                                                             | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT          |
|-----|-----------------------------------------|--------------------------------------------------------------------------------------------------|--------------------------------|----------------------------------------------|
| 341 | D-WP(C)/29868/2026<br>WP(C)/20881/2026  | STATE OF ODISHA<br>PRAKASH CHANDRA PATTNAIK<br>VS                                                | KUNAL KUMAR SWAIN<br>VS        | //<br>//<br>()                               |
| 342 | D-WP(C)/30049/2026<br>WP(C)/20882/2026  | STATE OF ODISHA<br>PRASANNA BISWAL<br>VS                                                         | KUNAL KUMAR SWAIN<br>VS        | //<br>//<br>()                               |
| 343 | D-WP(C)/29813/2026<br>WP(C)/20883/2026  | STATE OF ODISHA<br>MANAGING COMMITTEE OF ARASMIN JANATA HIGH SCHOOL, GRESSINGIA, KANDAMARA<br>VS | SANJAY KUMAR JENA<br>VS        | //<br>//<br>()                               |
| 344 | D-WPCRL/20426/2026<br>WPCRL/86/2026     | STATE OF ODISHA<br>ASHOK DILA<br>VS                                                              | SAROJ KUMAR MISHRA<br>VS       | //<br>JUJUMURA /247 /2025<br>()              |
| 345 | D-ABLAPL/19729/2026<br>ABLAPL/7862/2026 | STATE OF ODISHA<br>MALAYA KUMAR MOHANTA<br>VS                                                    | BYOMAKESH TRIPATHY<br>VS       | //<br>/ /0<br>()                             |
| 346 | D-ABLAPL/19403/2026<br>ABLAPL/7863/2026 | STATE OF ODISHA<br>SASMITA PATRO<br>VS                                                           | SIDHARTHA SANKAR RAY (2)<br>VS | //<br>CYBER CRIME AND ECONOMIC OFFENSE<br>() |
| 347 | D-ABLAPL/19730/2026<br>ABLAPL/7864/2026 | STATE OF ODISHA<br>MALAYA KUMAR SWAIN<br>VS                                                      | BYOMAKESH TRIPATHY<br>VS       | //<br>/ /0<br>()                             |
| 348 | D-ABLAPL/19632/2026<br>ABLAPL/7865/2026 | STATE OF ODISHA<br>RAMACHANDRA SAHU<br>VS                                                        | SIDHARTHA SANKAR RAY (2)<br>VS | //<br>CYBER CRIME AND ECONOMIC OFFENSE<br>() |
| 349 | D-ABLAPL/19735/2026<br>ABLAPL/7866/2026 | STATE OF ODISHA<br>ABDUL MAJID KHAN<br>VS                                                        | AJIT KUMAR RAUT<br>VS          | //<br>BONTH /270 /2025<br>()                 |
| 350 | D-ABLAPL/19740/2026<br>ABLAPL/7867/2026 | STATE OF ODISHA<br>GAUTAM TARINI<br>VS                                                           | GOPAL KRISHNA NAYAK<br>VS      | //<br>GANGAPUR (ASKA) /281 /2026<br>()       |
| 351 | D-ABLAPL/8698/2026<br>ABLAPL/7868/2026  | STATE OF ODISHA<br>RADHARANI KANUNGO<br>VS                                                       | ALOK KUMAR MOHAPATRA<br>VS     | //<br>CHAULIAGANJA /109 /2026<br>()          |
|     |                                         | STATE OF ODISHA                                                                                  |                                | //                                           |

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## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                                | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT          |
|-----|-----------------------------------------|---------------------------------------------------------------------|--------------------------------|----------------------------------------------|
| 352 | D-ABLAPL/19859/2026<br>ABLAPL/7869/2026 | KAFO @ SEKH KAFATULLA<br>VS<br>STATE OF ODISHA                      | KULDEEP MOHANTY<br>VS          | BALASORE TOWN /245 /2026<br>()<br>//         |
| 353 | D-ABLAPL/8700/2026<br>ABLAPL/7870/2026  | SASMITA MOHANTY<br>VS<br>STATE OF ODISHA                            | ALOK KUMAR MOHAPATRA<br>VS     | CHAULIAGANJA /109 /2026<br>()<br>//          |
| 354 | D-ABLAPL/19751/2026<br>ABLAPL/7871/2026 | NIRANJAN JENA<br>VS<br>STATE OF ODISHA                              | ARIJEET MISHRA<br>VS           | KOREI /120 /2026<br>()<br>//                 |
| 355 | D-ABLAPL/19793/2026<br>ABLAPL/7872/2026 | RAJENDRA SETHI @ RAJU<br>VS<br>STATE OF ODISHA                      | JYOTIRMAYA SAHOO<br>VS         | GOLANTHARA (BERHAMPUR) /95 /2026<br>()<br>// |
| 356 | D-ABLAPL/9411/2026<br>ABLAPL/7873/2026  | RAJESH CHANDRA PATI @ RAJESH PATI<br>VS<br>STATE OF ODISHA          | ALOK KUMAR MOHAPATRA<br>VS     | BADAMBADI /132 /2026<br>()<br>//             |
| 357 | D-ABLAPL/19795/2026<br>ABLAPL/7874/2026 | SUNIL KUMAR SAHU<br>VS<br>STATE OF ODISHA                           | SARAT KUMAR JENA<br>VS         | RAMBHA (KHALLIKOTE) /226 /2026<br>()<br>//   |
| 358 | D-ABLAPL/19805/2026<br>ABLAPL/7875/2026 | JAYANTA KUMAR SAMAL<br>VS<br>STATE OF ODISHA                        | ALOK KUMAR PANDA<br>VS         | MALGODOWN /221 /2026<br>()<br>//             |
| 359 | D-ABLAPL/9892/2026<br>ABLAPL/7876/2026  | BENYABIN @ BENIABIN HIAL<br>VS<br>STATE OF ODISHA                   | PVS NANAJI ACHARY<br>VS        | JEYPORE MAHILA /25 /2026<br>()<br>//         |
| 360 | D-ABLAPL/19828/2026<br>ABLAPL/7877/2026 | PRAMILA MAHARANA<br>VS<br>STATE OF ODISHA                           | SIBA RANJAN POLAI<br>VS        | BEGUNIAPADA /39 /2023<br>()<br>//            |
| 361 | D-ABLAPL/10392/2026<br>ABLAPL/7878/2026 | PUSPA SRICHANDAN<br>VS<br>STATE OF ODISHA                           | SANTOSH KUMAR SAMANTARAY<br>VS | KANAS /294 /2025<br>()<br>//                 |
| 362 | D-ABLAPL/19861/2026<br>ABLAPL/7879/2026 | SUSHANTA MAHARANA @ SUSANTA KUMAR MAHARANA<br>VS<br>STATE OF ODISHA | SANTOSH KUMAR MAHANTY<br>VS    | BUGUDA /28 /2026<br>()<br>//                 |
| 363 | D-ABLAPL/19807/2026                     | BIKA @ BIKRAM ROUT                                                  | DEBASIS BISWAL                 | TIRTOL /217 /2011                            |

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| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                       | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|-----------------------------------------|------------------------------------------------------------|------------------------------|-------------------------------------|
|     | ABLAPL/7880/2026                        | VS<br>STATE OF ODISHA                                      | VS                           | ()<br>//                            |
| 364 | D-ABLAPL/14095/2026<br>ABLAPL/7881/2026 | PURASTAMA DAS<br>VS<br>STATE OF ODISHA                     | MANORANJAN DAS<br>VS         | NIHALPRASAD /64 /2026<br>()<br>//   |
| 365 | D-ABLAPL/17967/2026<br>ABLAPL/7882/2026 | RASHMIRANJAN ROUT<br>VS<br>STATE OF ODISHA                 | DEEPAK KU SAHOO<br>VS        | / /0<br>()<br>//                    |
| 366 | D-ABLAPL/19865/2026<br>ABLAPL/7883/2026 | RADHASHYAM BISWAL<br>VS<br>STATE OF ODISHA                 | PRADEEP KUMAR DAS<br>VS      | DHUSURI /278 /2026<br>()<br>//      |
| 367 | D-ABLAPL/19014/2026<br>ABLAPL/7884/2026 | RAMA CHANDRA BARIK<br>VS<br>STATE OF ODISHA                | CHITTA RANJAN PATTNAIK<br>VS | KHANTAPADA /242 /2026<br>()<br>//   |
| 368 | D-ABLAPL/19869/2026<br>ABLAPL/7885/2026 | RUDRA NARAYAN MOHAPATRA<br>VS<br>STATE OF ODISHA           | BYOMAKESH TRIPATHY<br>VS     | / /0<br>()<br>//                    |
| 369 | D-ABLAPL/19557/2026<br>ABLAPL/7886/2026 | VICTIMS NEPHEW<br>VS<br>STATE OF ODISHA                    | ASHOK KUMAR BEHERA<br>VS     | KUJANGA /155 /2026<br>()<br>//      |
| 370 | D-ABLAPL/20006/2026<br>ABLAPL/7887/2026 | SANATAN HOTA<br>VS<br>STATE OF ODISHA                      | JAYADEBA BEHERA<br>VS        | SONEPUR /240 /2026<br>()<br>//      |
| 371 | D-ABLAPL/18850/2026<br>ABLAPL/7888/2026 | ARATI BARIK<br>VS<br>STATE OF ODISHA                       | CHITTA RANJAN PATTNAIK<br>VS | KHANTAPADA /242 /2026<br>()<br>//   |
| 372 | D-ABLAPL/19886/2026<br>ABLAPL/7889/2026 | TARANI BISHI @ BUDHU BISHI<br>VS<br>STATE OF ODISHA        | AMITAV TRIPATHY<br>VS        | GHANTAPADA /3 /2025<br>()<br>//     |
| 373 | D-ABLAPL/19871/2026<br>ABLAPL/7890/2026 | SURENDRA KHATEI @ SURENDRA KHATAI<br>VS<br>STATE OF ODISHA | SANTOSH KUMAR MAHANTY<br>VS  | BUGUDA /287 /2026<br>()<br>//       |
| 374 | D-ABLAPL/19872/2026<br>ABLAPL/7891/2026 | SEK.MADAR @ SHAIKH MADAR<br>VS                             | ASIT KUMAR JENA<br>VS        | KALIMELA /94 /2026<br>()            |

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| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                              | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT     |
|-----|-----------------------------------------|---------------------------------------------------|-------------------------------|-----------------------------------------|
| 375 | D-ABLAPL/18187/2026<br>ABLAPL/7892/2026 | STATE OF ODISHA<br>BINOD NAYAK<br>VS              | DEEPAK KU SAHOO<br>VS         | //<br>PATKURA /68 /2026<br>()           |
| 376 | D-ABLAPL/18264/2026<br>ABLAPL/7893/2026 | STATE OF ODISHA<br>INFORMANTS FATHER IN LAW<br>VS | RAMANI KANTA PATTANAIAK<br>VS | //<br>KUAKHIA /244 /2026<br>()          |
| 377 | D-ABLAPL/18296/2026<br>ABLAPL/7894/2026 | STATE OF ODISHA<br>MADHAB NAYAK<br>VS             | SURYAKANTA DWIBEDI<br>VS      | //<br>SARANAKUL /65 /2019<br>()         |
| 378 | D-ABLAPL/20030/2026<br>ABLAPL/7895/2026 | STATE OF ODISHA<br>PAPU @ SANJAYA SAHOO<br>VS     | SOUBHAGYA KUMAR DASH<br>VS    | //<br>MOTANGA /113 /2026<br>()          |
| 379 | D-ABLAPL/19057/2026<br>ABLAPL/7896/2026 | STATE OF ODISHA<br>DEEPAK BARIK<br>VS             | CHITTA RANJAN PATTNAIK<br>VS  | //<br>KHANTAPADA /242 /2026<br>()       |
| 380 | D-ABLAPL/20033/2026<br>ABLAPL/7897/2026 | STATE OF ODISHA<br>BUDHIA SAHU<br>VS              | SATYAJIT MOHAPATRA (2)<br>VS  | //<br>TURUMUNGA /151 /2026<br>()        |
| 381 | D-ABLAPL/19961/2026<br>ABLAPL/7898/2026 | STATE OF ODISHA<br>DIPAK KHIL @ DEEPAK KHIL<br>VS | MANGU NANDY<br>VS             | //<br>ORKEL /51 /2026<br>()             |
| 382 | D-ABLAPL/19511/2026<br>ABLAPL/7899/2026 | STATE OF ODISHA<br>SURESH YADAV<br>VS             | BIJAYA KUMAR RAGADA<br>VS     | //<br>BELPAHAR /250 /2025<br>()         |
| 383 | D-ABLAPL/19516/2026<br>ABLAPL/7900/2026 | STATE OF ODISHA<br>BHAGABANA SAHU<br>VS           | BIJAYA KUMAR RAGADA<br>VS     | //<br>JHARSUGUDA SADAR /181 /2026<br>() |
| 384 | D-ABLAPL/19455/2026<br>ABLAPL/7901/2026 | STATE OF ODISHA<br>BIKASH RANJAN SAHOO<br>VS      | PABITRA KUMAR DUTTA<br>VS     | //<br>FATEGARH /72 /2026<br>()          |
| 385 | D-ABLAPL/19879/2026<br>ABLAPL/7902/2026 | STATE OF ODISHA<br>SUBHASHREE SINGH<br>VS         | SMRUTI RANJAN RAO<br>VS       | //<br>BAGHAMARI /112 /2024<br>()        |
|     |                                         | STATE OF ODISHA                                   |                               | //                                      |

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| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                                                  | COUNSEL FOR PETNR./APPEL          | PS CASE/ LOWER COURT CASE /DISTRICT      |
|-----|-----------------------------------------|---------------------------------------------------------------------------------------|-----------------------------------|------------------------------------------|
| 386 | D-ABLAPL/19063/2026<br>ABLAPL/7903/2026 | SOHAN SATYAJIT SAMAL @ GUDU SAMAL<br>VS<br>STATE OF ODISHA                            | ANUGRAHA NARAYAN SAMANTARAY<br>VS | DHENKANAL SADAR /539 /2026<br>()<br>//   |
| 387 | D-ABLAPL/19927/2026<br>ABLAPL/7904/2026 | KAILASH CHANDRA SAHOO<br>VS<br>STATE OF ODISHA                                        | SAPAN KUMAR LENKA<br>VS           | GURUDIJHATIA /105 /2026<br>()<br>//      |
| 388 | D-ABLAPL/19932/2026<br>ABLAPL/7905/2026 | CHITTA RANJAN PRADHAN<br>VS<br>STATE OF ODISHA                                        | ASHWINI KUMAR DAS<br>VS           | BARAMBA /214 /2026<br>()<br>//           |
| 389 | D-ABLAPL/16748/2026<br>ABLAPL/7906/2026 | RAKESH BANSAL@ BANSHAL<br>VS<br>STATE OF ODISHA                                       | DIBYA JYOTI SAHOO<br>VS           | MARINE PS AT JAMBO /83 /2026<br>()<br>// |
| 390 | D-ABLAPL/18780/2026<br>ABLAPL/7907/2026 | DILLIP KUMAR BISWAL<br>VS<br>STATE OF ODISHA                                          | GOPINATH MISHRA<br>VS             | SORO /449 /2026<br>()<br>//              |
| 391 | D-ABLAPL/19714/2026<br>ABLAPL/7908/2026 | MANAS ROUT<br>VS<br>STATE OF ODISHA                                                   | BISWAJIT RANJAN TRIPATHY<br>VS    | BEGUNIA P.S. /248 /2026<br>()<br>//      |
| 392 | D-ABLAPL/19693/2026<br>ABLAPL/7909/2026 | SIDHARTH BHOI @SIDHIA BHOI<br>VS<br>STATE OF ODISHA                                   | SANTOSH CHANDRA ATABUDHI<br>VS    | AIR FIELD P.S. /271 /2025<br>()<br>//    |
| 393 | D-ABLAPL/19489/2026<br>ABLAPL/7910/2026 | RITESH NARASHIBHAI KAPADIYA @ RITESH KAPADIYA @ R.N.KAPADIYA<br>VS<br>STATE OF ODISHA | YUVRAJ PAREKH<br>VS               | UDITNAGAR /151 /2026<br>()<br>//         |
| 394 | D-ABLAPL/19934/2026<br>ABLAPL/7911/2026 | KULU KHUNTIA @ SRITTAM KUMAR KHUNTIA<br>VS<br>STATE OF ODISHA                         | SUJIT KUMAR SAHU<br>VS            | SABARANG /132 /2026<br>()<br>//          |
| 395 | D-ABLAPL/19917/2026<br>ABLAPL/7912/2026 | SAROJ MANDAL @ KALIA<br>VS<br>STATE OF ODISHA                                         | ABHISIDDHANTA SAHOO<br>VS         | KANAS /265 /2025<br>()<br>//             |
| 396 | D-ABLAPL/19935/2026<br>ABLAPL/7913/2026 | WAHID KHAN<br>VS<br>STATE OF ODISHA                                                   | SATYABRATA DASH<br>VS             | BALASORE TOWN /245 /2026<br>()<br>//     |
| 397 | D-ABLAPL/19936/2026                     | JITENDRA NAYAK                                                                        | SATYABRATA DASH                   | BHARATPUR PS /377 /2026                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                         | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT                       |
|-----|-----------------------------------------|--------------------------------------------------------------|----------------------------|-----------------------------------------------------------|
|     | ABLAPL/7914/2026                        | VS<br>STATE OF ODISHA                                        | VS                         | ()<br>//                                                  |
| 398 | D-ABLAPL/19276/2026<br>ABLAPL/7915/2026 | MD. BURHAN NAUMANI<br>VS<br>STATE OF ODISHA                  | DIPTI RANJAN BHOKTA<br>VS  | BALASORE TOWN /197 /2019<br>()<br>//                      |
| 399 | D-ABLAPL/19490/2026<br>ABLAPL/7916/2026 | RAMESHA CH. NAYAK<br>VS<br>STATE OF ODISHA                   | NITYANANDA MOHAPATRA<br>VS | AGARAPADA /180 /2024<br>()<br>//                          |
| 400 | D-ABLAPL/19948/2026<br>ABLAPL/7917/2026 | RABI MAHALIK<br>VS<br>STATE OF ODISHA                        | RAKESH BEHERA<br>VS        | BANARAPAL /164 /2023<br>()<br>//                          |
| 401 | D-ABLAPL/19202/2026<br>ABLAPL/7918/2026 | LITU @ MIHIRA NAYAK<br>VS<br>STATE OF ODISHA                 | BIJAYA KUMAR RAGADA<br>VS  | NIALI /69 /2022<br>()<br>//                               |
| 402 | D-ABLAPL/19495/2026<br>ABLAPL/7919/2026 | MONGIA @ KHAN ABUTAHIR NASIMUDDIN<br>VS<br>STATE OF ODISHA   | AMLAN SHAKTI PAUL<br>VS    | ANGUL TOWN /1153 /2025<br>()<br>//                        |
| 403 | D-ABLAPL/19499/2026<br>ABLAPL/7920/2026 | KISAMAT KIRAN DEHURY<br>VS<br>STATE OF ODISHA                | JAYADEBA BEHERA<br>VS      | CYBER CRIME AND ECONOMIC OFFEN<br>()<br>//                |
| 404 | D-ABLAPL/19208/2026<br>ABLAPL/7921/2026 | LITU @ MIHIRA NAYAK<br>VS<br>STATE OF ODISHA                 | BIJAYA KUMAR RAGADA<br>VS  | NIALI /60 /2022<br>()<br>//                               |
| 405 | D-ABLAPL/19950/2026<br>ABLAPL/7922/2026 | BHALIA @ BALESWAR NAIK<br>VS<br>STATE OF ODISHA              | RAKESH BEHERA<br>VS        | / /0<br>S.D.J.M.,HINDOL(Dhenkanal)<br>2(B)CC/0000007/2018 |
| 406 | D-ABLAPL/18900/2026<br>ABLAPL/7923/2026 | SAILABALA DASH<br>VS<br>STATE OF ODISHA                      | BISWARANJAN DALAI<br>VS    | JAGANNATHA PRASAD /189 /2026<br>()<br>//                  |
| 407 | D-ABLAPL/19505/2026<br>ABLAPL/7924/2026 | PRASHANT KUMAR SAHU @ PRASANTA SAHU<br>VS<br>STATE OF ODISHA | SURYAKANTA DWIBEDI<br>VS   | PHIRINGIA /44 /2023<br>()<br>//                           |
| 408 | D-ABLAPL/19956/2026<br>ABLAPL/7925/2026 | MOHAMMED ASHRAF MOHAMMED IQBAL BALEKUNDRI<br>VS              | AJAYA NAYAK<br>VS          | SAHID NAGAR P.S. /25 /2026<br>()                          |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/07/2026

| SL  | FILING NO/CASE NO                       | NAME OF PETNR./APPEL                                     | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT     |
|-----|-----------------------------------------|----------------------------------------------------------|---------------------------------|-----------------------------------------|
| 409 | D-ABLAPL/19508/2026<br>ABLAPL/7926/2026 | STATE OF ODISHA<br>SOUMYAKANTA HARICHANDAN<br>VS         | SANJIB KUMAR BHANJADEO<br>VS    | //<br>AIR FIELD P.S. /240 /2026<br>()   |
| 410 | D-ABLAPL/19531/2026<br>ABLAPL/7927/2026 | STATE OF ODISHA<br>TOPHAN SWAIN<br>VS                    | JYOTIRMAYA SAHOO<br>VS          | //<br>DIGAPAHANDI /84 /2019<br>()       |
| 411 | D-ABLAPL/18904/2026<br>ABLAPL/7928/2026 | STATE OF ODISHA<br>UMESH CHANDRA BEHERA<br>VS            | BHABANI SHANKAR DASPARIDA<br>VS | //<br>CUTTACK VIGILANCE /3 /2026<br>()  |
| 412 | D-ABLAPL/19585/2026<br>ABLAPL/7929/2026 | STATE OF ODISHA(VIG.)<br>NIRUPAMA NAYAK<br>VS            | DEEPAK KU SAHOO<br>VS           | //<br>MAHAKALPARA /164 /2026<br>()      |
| 413 | D-ABLAPL/19586/2026<br>ABLAPL/7930/2026 | STATE OF ODISHA<br>RAJA BHADRA<br>VS                     | SMRUTI RANJAN DASH<br>VS        | //<br>EOW,BHUBANESWAR /1 /2018<br>()    |
| 414 | D-ABLAPL/19980/2026<br>ABLAPL/7931/2026 | STATE OF ODISHA<br>ALBERT KINDO<br>VS<br>STATE OF ODISHA | DEBADUTTA KANUNGO<br>VS         | //<br>RAJGANGPUR /129 /2026<br>()<br>// |